

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000030/2022	M/S. BLA PROJECTS PVT. LTD. VS THE CHAIRMAN CUM M.D., MAHANADI COALFIELDS LTD.	AVIJIT PATNAIK VS	// ()
2	BLAPL/0004084/2022	JATA @ PRABIN KUMAR MOHANTA VS STATE OF ODISHA	SANGRAM RATH VS	JASHIPUR /51 /2022 () //
3	BLAPL/0004085/2022	SOUBHAGYA KUMAR MALLIK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	DHAULI PS /85 /2022 () //
4	BLAPL/0004086/2022	BHAGYABAN BAG @ RAJ VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARAMGARH /43 /2022 () //
5	BLAPL/0004087/2022	RAJVEER RAM @ RAJVEER KU RAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /51 /2021 () //
6	BLAPL/0004088/2022	PAPU @ ANANTA DAS 0 VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TANGI /214 /2021 () //
7	BLAPL/0004089/2022	SOMANATH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /60 /2022 () //
8	BLAPL/0004090/2022	TANGURU @ DHARMENDRA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /58 /2022 () //
9	BLAPL/0004091/2022	CHINTAMANI NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	ATHGARH /272 /2020 () //
10	BLAPL/0004092/2022	SK. SAHIL VS STATE OF ODISHA	KULDEEP MOHANTY VS	BASTA /150 /2020 () //
11	BLAPL/0004093/2022	MUNI DIGAL VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /81 /2021 () //

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12	BLAPL/0004094/2022	MANOJ KUMAR DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL TOWN /231 /2022 () //
13	BLAPL/0004095/2022	RATAN MAHANAND VS STATE OF ODISHA	LALIT SAHU VS	PATNAGARH /33 /2022 () //
14	BLAPL/0004096/2022	PRADEEP KUMAR BARIK VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
15	BLAPL/0004097/2022	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /8 /2022 () //
16	BLAPL/0004098/2022	BULU NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /90 /2022 () //
17	BLAPL/0004099/2022	DISARA DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	GOCHHAPADA /35 /2022 () //
18	BLAPL/0004100/2022	KHIROD SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	/ /0 () //
19	BLAPL/0004101/2022	DEBASHIS SWAIN VS STATE OF ODISHA	SOMANATH NANDA VS	CAPITAL P.S. /300 /2020 () //
20	BLAPL/0004102/2022	RAJESH PATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /214 /2021 () //
21	BLAPL/0004103/2022	PRAVAT DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	GOCHHAPADA /35 /2022 () //
22	BLAPL/0004104/2022	DEEPAK DIGAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	/ /0 () //
23	BLAPL/0004105/2022	BABU @ BANGALI @ MANAS RANJAN PAL	P.K.DAS	BALICHANDRAPUR /308 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004106/2022	BABU @ BANGALI @ MANAS RANJAN PAL	PRADOSH KUMAR DAS	BADACHANA /330 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004107/2022	LABA KHILLA	MANORANJAN PADHY	MACHHKUND /57 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004108/2022	GHANASHYAM BEHERA	JYOTIRMAYA SAHOO	MARINE PS AT ARJIPALLI /7 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004109/2022	BHARAT @ SAMEER ROUT	SAROJ KUMAR DASH	ATHGARH /160 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004110/2022	SAYED USMAN ALI @ TITO	PRIYA RANJAN SINGH	KENDRAPARA SADAR /189 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004111/2022	SATYAJIT PRADHAN	PRASANTA KUMAR MOHANTY (2)	BOUDH /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004112/2022	SAMAR DAS	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004113/2022	INDRA GOPE	PRIYA RANJAN SINGH	BARBIL /33 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004114/2022	HRUSHIKESH PATRA	SUBASH CHANDRA PANI	BADACHANA /302 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004115/2022	CHANTI DAS @ MADHABA @ MAHESH	SATYA NARAYAN MISHRA 4	DHARAMGARH /58 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004116/2022	BABU @ BANGALI @ MANAS RANJAN PAL	PRADOSH KUMAR DAS	JENAPUR /65 /2021
		VS	VS	()

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35	BLAPL/0004117/2022	STATE OF ODISHA BIRENDRA KABAT VS	JAGANNATH KAMILA VS	// BERHAMPUR /69 /2020 ()
36	BLAPL/0004118/2022	STATE OF ODISHA SANJUKTA SWAIN @ SANJU SWAIN VS	PRADEEP KUMAR PARIDA VS	// / /0 ()
37	BLAPL/0004119/2022	STATE OF ODISHA BABAJI @ NIRANJAN PARIDA VS	LAMBODAR ACHARI VS	// RAIKIA /6 /2019 ()
38	BLAPL/0004120/2022	STATE OF ODISHA RABI SAHU VS	MANAS KUMAR CHAND VS	// BARKOTE /126 /2020 ()
39	BLAPL/0004121/2022	STATE OF ODISHA SAROJ KUMAR GOCHHI VS	MANOJ KUMAR PANDA VS	// NAYAPALLI P.S. /22 /2022 ()
40	BLAPL/0004122/2022	STATE OF ODISHA GANGADHAR KHILLO VS	JUGALA KISHORE PANDA VS	// Judambo /1 /2022 ()
41	BLAPL/0004123/2022	STATE OF ODISHA MD. AFASAL @ MD. AFAJAL VS	JUGALA KISHORE PANDA VS	// RAJGANGPUR /90 /2022 ()
42	BLAPL/0004124/2022	STATE OF ODISHA BULU PRADHAN VS	JUGALA KISHORE PANDA VS	// / /0 ()
43	BLAPL/0004125/2022	STATE OF ODISHA DILLIP KUMAR MAHANTA VS	EKTA AGARWAL VS	// PANDAPADA /121 /2021 ()
44	BLAPL/0004126/2022	STATE OF ODISHA CHANDAN NAIK VS	SMRUTI RANJAN MOHAPATRA VS	// MOTANGA /180 /2021 ()
45	BLAPL/0004127/2022	STATE OF ODISHA RATNESWAR MAJHI VS STATE OF ODISHA	NILAKANTHA DAS VS	// DHARUADIHI /15 /2022 () //

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46	BLAPL/0004128/2022	KIRTAN GOUDA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	//0 () //
47	BLAPL/0004129/2022	UJJAL KUMAR PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	KHANDAGIRI P.S. /285 /2020 () //
48	BLAPL/0004130/2022	RAGHABA NAHAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BUGUDA /194 /2019 () //
49	BLAPL/0004131/2022	BIJULI SETHI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	JAJPUR SADAR /70 /2022 () //
50	BLAPL/0004132/2022	SANJAY PANGI VS STATE OF ODISHA	R.N.BISWAL VS	SUNABEDA /114 /2020 () //
51	BLAPL/0004133/2022	RAJU DEY VS STATE OF ODISHA	SANJEEV UDGATA VS	ORKEL /166 /2020 () //
52	BLAPL/0004134/2022	ABHINANDAN SONI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /21 /2022 () //
53	BLAPL/0004135/2022	NEPAL MALLICK VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /125 /2021 () //
54	BLAPL/0004136/2022	SANJAY MISHRA VS STATE OF ODISHA	AKASH BHUYAN VS	DHARMASALA /221 /2022 () //
55	BLAPL/0004137/2022	SUSANTA BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	//0 () //
56	BLAPL/0004138/2022	DEVI PRASAD BISWAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	INFOCITY PS /34 /2022 () //
57	BLAPL/0004139/2022	NIBASH BARIK	SATYABRATA PANDA	KANTAMAL /169 /2017

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004140/2022	BABLU @ CHITRASEN BAGH	ABHAS MOHANTY	RAMPUR (SONEPUR) /118 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004141/2022	MUNA @ SRIHARI HAJIRA	GYANALOKA MOHANTY	ERASAMA /98 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004142/2022	PADMALOCHAN PRADHAN	RABINDRANATH PRUSTY	LAIKERA /74 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004143/2022	KISHORE JENA	DR.BINODA KUMAR MISHRA	ADVA /38 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004144/2022	JITENDRA BAILARSINGH	SURYAKANTA DWIBEDI	BAMUNIGAM /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004145/2022	MANCHULIA @ MANJULIA SOY	MAHIMANANDA SWAIN	CHOUDWAR /17 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004146/2022	SUNDARBALI MISTRY @ SHARMA	RAGHUNATH BISWAL	BISSAMCUTTACK /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004147/2022	SIBU @ SIBARANJAN SAHU	BIJAY KUMAR MOHANTY	JARAPADA /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004148/2022	RAJU PRADHAN	MOHENDRA KUMAR MOHAPATRO	KISHORENGAR /211 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0004149/2022	RAJARAM NEWARE	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0004150/2022	JAGINDRA BARIHA @ JOGIN @ JOGINDRA BARIHA	SURYAKANTA DWIBEDI	LATHOR /79 /2018
		VS	VS	()

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69	BLAPL/0004151/2022	STATE OF ODISHA KAMAL LOCHAN MOHANTA @ KULHA VS	SURYAKANTA DWIBEDI VS	// MURUDA /127 /2021 ()
70	BLAPL/0004152/2022	STATE OF ODISHA KRUSHNA CHANDRA MOHARANA VS	SARAT KUMAR ACHARY VS	// DHAULI PS /77 /2021 ()
71	BLAPL/0004153/2022	STATE OF ODISHA BUTU HIAL VS	SUCHIT KUMAR NAYAK VS	// TIKIRI /46 /2022 ()
72	BLAPL/0004154/2022	STATE OF ODISHA SUSHANTA KUMAR SAHU VS	ROHIT RANJAN RAY VS	// / /0 ()
73	BLAPL/0004155/2022	STATE OF ODISHA SK. SIRAJUL VS	ARUN KUMAR DAS (1) VS	// / /0 ()
74	BLAPL/0004156/2022	STATE OF ODISHA SANTOSH SABAR VS	DIPTI RANJAN BHOKTA VS	// NANDAPUR /79 /2019 ()
75	BLAPL/0004157/2022	STATE OF ODISHA BIKASH KUMAR TUDU VS	JAYADEBA BEHERA VS	// / /0 ()
76	BLAPL/0004158/2022	STATE OF ODISHA JHILI PRADHAN VS	BISWAJIT RANJAN TRIPATHY VS	// KHALLIKOTE /564 /2021 ()
77	BLAPL/0004159/2022	STATE OF ODISHA SNEHALATA PRADHAN VS	DEVASHIS PANDA VS	// SATYABADI /364 /2020 ()
78	BLAPL/0004160/2022	STATE OF ODISHA KANHEI SWAIN @ SANTOSH KUMAR SWAIN VS	SUSANTA KUMAR TRIPATHY VS	// BARAMBA /47 /2003 ()
79	BLAPL/0004161/2022	STATE OF ODISHA EJEKIAL RAITA VS	S.S.RAY 2 VS	// PADMAPUR /41 /2022 ()
		STATE OF ODISHA		//

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80	BLAPL/0004162/2022	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /127 /2013 () //
81	BLAPL/0004163/2022	SANTILATA TRIPATHY VS STATE OF ODISHA	RAJEET ROY VS	BOLAGARH P.S. /96 /2022 () //
82	BLAPL/0004164/2022	MANOJ DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NIALI /361 /2021 () //
83	BLAPL/0004165/2022	BASUDEV SAHU VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /121 /2021 () //
84	BLAPL/0004166/2022	JITENDRA ROUT VS STATE OF ODISHA	ASHOK JENA VS	BARAMBA /266 /2021 () //
85	BLAPL/0004167/2022	KAMALU BHOTRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE TOWN /223 /2021 () //
86	BLAPL/0004168/2022	SANKAR @ PURUSOTTAM BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	BEGUNIA P.S. /77 /2022 () //
87	BLAPL/0004169/2022	TAPAS KUMAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	BONTH /5 /2018 () //
88	BLAPL/0004170/2022	BAYA @ BAIDHAR SINGH VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BADSAHI /22 /2022 () //
89	BLAPL/0004171/2022	JATIA @ JASOBANTA BISWAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KENDRAPARA SADAR /171 /2022 () //
90	BLAPL/0004172/2022	KANHA SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	PADMAPUR /41 /2022 () //
91	BLAPL/0004173/2022	RAMAYAN YADAV	SANTOSH KUMAR MAHANTY	ASKA /22 /2022

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0004174/2022	AJIT BEERO	SUCHIT KUMAR NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0004175/2022	NARAYAN NAIK	S.S.RAY 2	GANGAPUR (ASKA) /47 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0004176/2022	JHINU CHOUDHURI	SANTOSH KUMAR MAHANTY	ASKA /22 /2022
		VS	VS	()
		STATE OF ODISHA		//
95	CMAPL/0000209/2022	SARATA KUMAR NAYAK	ADV.	//
		VS	VS	()
		ODISHA STATE FINANCIAL CORPORATION		//
96	CMAPL/0000210/2022	V.NARASINGHA MURTY	MANOJ KUMAR MISHRA(SR. ADV.)	//
		VS	VS	()
		STATE OF ODISHA		//
97	CMAPL/0000211/2022	GHANASHYAM BEHERA	ADV.	//
		VS	VS	()
		REGISTRAR,CAT,CUTTACK BENCH		//
98	CMAPL/0000212/2022	PRAKASH KUMAR PATTNAIK	MIHIR SEKHAR SAHOO	//
		VS	VS	()
		UNION OF INDIA		//
99	CMP/0000406/2022	PARBATI DEI	D.P.MOHANTY	//
		VS	VS	()
		SUKANTI PATTNAIK		//
100	CMP/0000407/2022	SITANATH MISHRA	AKASH KUMAR PATAJOSHI	//
		VS	VS	()
		KRUSHNA CHANDRA BISWAL		//
101	CMP/0000408/2022	KRUSHNA BAI	AKASH KUMAR PATAJOSHI	//
		VS	VS	()
		BHAWANI PANDA		//
102	CMP/0000409/2022	SUJIT KUMAR ROUT	KOUSHIK ANAND GURU	//
		VS	VS	()

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103	CMP/0000410/2022	MALAYA KUMAR PANDA BIDHU BHUSAN NANDA VS	DEEPALI MAHAPATRA VS	// // 0
104	CMP/0000411/2022	M/S BAIKUNTHA BALIA CONSULTANCY AND DEVELOPERS PVT.LTD. BIDHU BHUSAN NANDA VS	DEEPALI MAHAPATRA VS	// // 0
105	CMP/0000412/2022	M/S BAIKUNTHA BALIA CONSULTANCY AND DEVELOPERS PVT.LTD STAYA NARAYAN BEHERA VS	SOUMYA MISHRA VS	// // 0
106	CMP/0000413/2022	ASHOK KUMAR BEHERA CHAVA SIVARAMAKRISHNA VS	S.S.RAO VS	// // 0
107	CMP/0000414/2022	N.TRINATH RAO GOLEKHA NAIK VS	BHARAT BHUSAN ROUSTRAY VS	// // 0
108	CMP/0000415/2022	LAXMI NAIK KHIROD CHANDRA JENA VS	PRAFULLA KUMAR RATH VS	// // 0
109	CONTC/0003265/2022	SUCHITRA MOHANTY DILLIP KUMAR MALLICK VS	SIBAPRASAD PATI VS	// // 0
110	CONTC/0003266/2022	HEMANT SHARMA, PRINCIPAL SECY., SKIL DEVELOPMENT AND TECHNICAL EDUCATION DEPT. AMIT SAHOO VS	ADV VS	// // 0
111	CONTC/0003267/2022	SECY., R AND DM DEPT. SANJAY KESHARI MOHAPATRA VS	HRUDANANDA MOHAPATRA VS	// // 0
112	CONTC/0003268/2022	KAMALAJIT DAS, EX TAHASILDAR, NIMAPARA SUNIL KUMAR PRADHAN VS	ADV VS	// // 0
113	CONTC/0003269/2022	RAJ KUMAR SHARMA, I.A.S. BISWANATH APOT VS	ADV VS	// // 0
		BISHNUPADA SETHY, I.A.S.		//

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114	CONTC/0003270/2022	SATRUGHAN MISHRA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
115	CONTC/0003271/2022	MALAYA KUMAR PANDA VS SANJEEV CHOPRA, IAS	ADV. VS	// 0 //
116	CONTC/0003272/2022	SUBASH CHANDRA SETHY VS ASHWINI KUMAR MISHRA, O.A.S.	ADV VS	// 0 //
117	CONTC/0003273/2022	DILLIP KUMAR SAHU VS ASHOK KUMAR KALUARAM MEENA, PRINCIPAL SECY., PR AND DW DEPT	TRILOCHAN NANDA VS	// 0 //
118	CONTC/0003274/2022	AJAYA KUMAR BISSOYI VS KAMAL LOCHAN MISHRA, COLLECTOR AND DM NABARANGPUR	ADV VS	// 0 //
119	CONTC/0003275/2022	BRAJA MOHAN NAYAK VS ANU GARG, PRINCIPAL SECY., WR DEPT	ADV VS	// 0 //
120	CONTC/0003276/2022	SASMITA PANDA VS ANU GARG, PRINCIPAL SECY., WR DEPT.	ADV VS	// 0 //
121	CONTC/0003277/2022	SABITA NAYAK VS ANU GARG, PRINCIPAL SECY., WR DEPT	ADV VS	// 0 //
122	CONTC/0003278/2022	MANASI NAYAK VS BIRANCHI NARAYAN MOHANTY, DIRECTOR ELEMENTARY EDUCATION	ADV VS	// 0 //
123	CONTC/0003279/2022	ANIL KUMAR SAHOO VS R.K.SHARMA, I.A.S.	ADV VS	// 0 //
124	CONTC/0003280/2022	PADMINI SABAR VS SUSANTA PATEL, ADDL. DM. KALAHANDI	ADV VS	// 0 //
125	CONTC/0003281/2022	DUSASAN PRADHAN	ADV	//

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		VS	VS	0
		CHANDNI CHANDRAN , DIRECTOR OF SECONDARY EDUCATION		//
126	CONTC/0003282/2022	DILIP KUMAR NATH	ADV	//
		VS	VS	0
		CHANDNI CHANDRAN, DIRECTOR OF SECONDARY EDUCATION		//
127	CONTC/0003283/2022	SITABATI BEHERA	ADV	//
		VS	VS	0
		CHANDNI CHANDRAN, DIRECTOR OF SECONDARY EDUCATION		//
128	CONTC/0003284/2022	MAHENDRA KUMAR JENA	ADV	//
		VS	VS	0
		CHANDNI CHANDRAN, DIRECTOR OF SECONDARY EDUCATION		//
129	CONTC/0003285/2022	TANLU BARIK	ADV	//
		VS	VS	0
		CHANDNI CHANDRAN, DIRECTOR OF SECONDARY EDUCATION		//
130	CONTC/0003286/2022	SURENDRA BEHERA	JYOTSNARANI RATH	//
		VS	VS	0
		PRADEEP KUMAR JENA, PRINCIPAL SECY., R.D DEPT		//
131	CONTC/0003287/2022	SANDYARANI DEVI	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
132	CONTC/0003288/2022	PRADEEP MALLIK	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
133	CONTC/0003289/2022	SATYA NANDA SAHOO	ADV	//
		VS	VS	0
		PRAFULLA KUMAR SAHOO, ENGINR., IN CHIEF RURAL WORK		//
134	CONTC/0003290/2022	BHOLESWAR BEHERA	ADV	//
		VS	VS	0
		PRAFULLA KUMAR SAHOO, ENGINR., IN CHIEF RURAL WORK		//
135	CONTC/0003291/2022	ARJUN CHANDRA NAHAK	ADV	//
		VS	VS	0
		PATITAPABAN DEBATA, TAHSILDAR, KANIHA		//
136	CONTC/0003292/2022	SOUMYA RANJAN SAHOO	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0003293/2022	PATITAPABAN DEBATA, TAHSILDAR, KANIHA RUSI KUMAR PRADHAN VS	ADV VS	// // 0
138	CONTC/0003294/2022	PATITAPABAN DEBATA, TAHSILDAR, KANIHA PRAFULLA KUMAR SAHOO VS	ADV VS	// // 0
139	CONTC/0003295/2022	PATITAPABAN DEBATA, TAHSILDAR, KANIHA BAPUJI KUMAR PRADHAN VS	ADV VS	// // 0
140	CONTC/0003296/2022	PATITAPABAN DEBATA, TAHSILDAR, KANIHA THABIRA PRADHAN VS	ADV VS	// // 0
141	CONTC/0003297/2022	PATITAPABAN DEBATA, TAHSILDAR, KANIHA KUNJA BIHARI KHATUA VS	ADV VS	// // 0
142	CONTC/0003298/2022	JYOTI RANJAN SAHU, BM, SBI, KANTAMAL BRANCH NIMAI CHARAN SAMAL VS	ADV VS	// // 0
143	CONTC/0003299/2022	SASWAT MISHRA, I.A.S. RAGHUNATH LENKA VS	ADV VS	// // 0
144	CONTC/0003300/2022	BISHNUPADA SETHI, I.A.S. HARIHAR DASH VS	ADV VS	// // 0
145	CONTC/0003301/2022	ASITBARAN CHAKRABARTY, EXECUTIVE ENGNR., MI DIVISION ANANDAPUR, KEONJHAR SIBANARAYAN MISHRA VS	ADV GOPINATH MISHRA VS	// // 0
146	CONTC/0003302/2022	SASWAT MISHRA, COMMNR CUM SECY., HE DEPT DEVI PRASAD DASH VS	ADV VS	// // 0
147	CONTC/0003303/2022	BISWA RANJAN BISWAS, BDO, DASPALLA, NAYAGARH PRAVATA KUMAR DAS VS	ADV VS	// // 0
		PRADEEP KUMAR JENA, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0003304/2022	AJAY KUMAR KHUNTIA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
149	CONTC/0003305/2022	RAMESH CHANDRA SAMANTRAY VS PRADEEP KUMAR JENA, I.A.S.	ADV VS	// 0 //
150	CONTC/0003306/2022	SASANKA KUMAR RATH VS PRADEEP KUMAR JENA, I.A.S.	ADV VS	// 0 //
151	CONTC/0003307/2022	PRASANNA KUMAR JAYASINGH VS PRADEEP KUMAR JENA, I.A.S.	ADV VS	// 0 //
152	CONTC/0003308/2022	BIPIN BIHARI PANDA VS PRADEEP KUMAR JENA, I.A.S.	ADV VS	// 0 //
153	CONTC/0003309/2022	PRADIPTA KUMAR MOHANTY VS DR. MONA SHARMA, I.A.S	ADV VS	// 0 //
154	CONTC/0003310/2022	BIRANCHI NARAYAN SAMAL VS SURESH CHANDRA MAHAPATRA, I.A.S.	ADV VS	// 0 //
155	CONTC/0003311/2022	SAROJ KUMAR PATRO VS G.MATHIVATHANAN, I.A.S.	ADV VS	// 0 //
156	CONTC/0003312/2022	KRUSHNA CHANDRA SWAIN VS PRADEEP KUMAR JENA, I.A.S.	ADV VS	// 0 //
157	CONTC/0003313/2022	SIBA SANKAR NAYAK VS PRADEEP KUMAR JENA, I.A.S.	ADV VS	// 0 //
158	CONTC/0003314/2022	RAMA HARI DAS VS SISIR KUMAR RATH, PRINCIPAL SHIEF CONSERVATOR OF FORESTS ORISSA.	SWAPNA KUMAR OJHA VS	// 0 //
159	CONTC/0003315/2022	TRILOCHAN MAHATO	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CONTC/0003316/2022	DR. MONA SHARMA, ADDL. CHIEF SECY., FE DEPT PARAMESWAR SENAPATI	ADV	//
		VS	VS	()
161	CONTC/0003317/2022	DR.MONA SHARMA, ADDL. CHIEF SECY., FE DEPT KALHA KHALKHO	ADV	//
		VS	VS	()
162	CONTC/0003318/2022	AJAY KUMAR NAYAK, REGIONAL MANAGER AND DISCIPLINARY AUTHORITY, REGIONAL BUSINESS OFFICE SBI INDIA GAYATRI PAUL	ADV	//
		VS	VS	()
163	CRLA/0000360/2022	BISHNUPADA SETHI, I.A.S. SUBHENDU MOHANTY	SOURA CH. MOHAPATRA	BADACHANA /26 /2017
		VS	VS	()
164	CRLA/0000361/2022	STATE OF ODISHA BIRABARA KUMBHAR	ANIMA KUMARI DEI	SAMBALPUR VIGILANCE /86 /2010
		VS	VS	()
165	CRLA/0000362/2022	STATE OF ODISHA(VIG.) SUBASH BADANAYAK	AMULYA RATNA PANDA	NANDAPUR /18 /2019
		VS	VS	()
166	CRLA/0000363/2022	STATE OF ODISHA BAUAN MUNDA @ BABANA @ BABYUNA BABANG	MANAS KUMAR CHAND	KENDRAPARA SADAR /287 /2015
		VS	VS	()
167	CRLA/0000364/2022	STATE OF ODISHA KARTIKA DAS	SUKANTA KUMAR NAYAK	BALASORE SADAR /354 /2021
		VS	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar)
168	CRLA/0000365/2022	STATE OF ODISHA JAGANNATH MOHANTY @ BABLU	BINI MISHRA	CT/0000920/2021
		VS	VS	KHANDAGIRI P.S. /697 /2019
169	CRLA/0000366/2022	STATE OF ODISHA BALAKRUSHNA MAHAPATRA @ KABULI	DEVASHIS PANDA	MUDANPUR RAMPUR /130 /2018
		VS	VS	()
170	CRLA/0000367/2022	STATE OF ODISHA CHINNI TRINATH @ CH. TRINATH	S.S.RAY 2	GOLANTHARA (BERHAMPUR) /63 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLA/0000368/2022	STATE OF ODISHA ALOK PALA VS	S.S.RAY (2) VS	// ASKA /190 /2022 ()
172	CRLA/0000369/2022	STATE OF ODISHA CHITTARANJAN BISWAL VS	ASHOK JENA VS	// MAHANGA /236 /2018 ()
173	CRLA/0000370/2022	STATE OF ODISHA PRAMODA BISWAL VS	ASHOK JENA VS	// MAHANGA /236 /2018 ()
174	CRLA/0000371/2022	STATE OF ODISHA SASHI PARIDA VS	ACHYUTANANDA PATTNAIK VS	// RANPUR /77 /2022 ()
175	CRLMA/0000107/2022	STATE OF ODISHA UMESH JENA VS	ADV. VS	// RAIBANIA /60 /2021 ()
176	CRLMC/0001253/2022	STATE OF ODISHA RANJAN NAIK VS	PRAVAT KUMAR MOHANTY VS	// KAMAKHYANAGAR /23 /2009 ()
177	CRLMC/0001254/2022	STATE OF ODISHA SK.MOHAMMAD SAHAJUDDIN VS	MANAS RANJAN BADAJENA VS	// BHADRAK TOWN /38 /2019 ()
178	CRLMC/0001255/2022	STATE OF ODISHA LITU@DILLIP KUMAR SWAIN VS	PRIYA RANJAN SINGH VS	// RAGHUNATHPUR /85 /2018 JMFC-GRAMA NYAYALAYA, RAGHUNATHPUR(Jagatsinghapur *)
179	CRLMC/0001256/2022	STATE OF ODISHA MANAS BEHERA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// DHENKANAL SADAR /377 /2013 ()
180	CRLMC/0001257/2022	STATE OF ODISHA MANOJ BEHERA@MANOJ KUMAR BEHERA VS	PARTHA SARATHI DAS VS	// KODALA /85 /2021 ()
181	CRLMC/0001258/2022	STATE OF ODISHA ABALA PARIDA VS	SATYA NARAYAN MISHRA -4 VS	// BASUDEVPUR /149 /1999 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0001259/2022	ADITYA PRASAD RATH VS STATE OF ODISHA	ANIRUDHA DAS VS	DARINGBADI /65 /2018 () //
183	CRLMC/0001260/2022	BIBHU DUTT PATEL VS STATE OF ODISHA	GOPINATH MISHRA VS	CAPITAL P.S. /200 /2022 () //
184	CRLMC/0001261/2022	BIBHUTI BHUSAN PATTNAIK VS STATE OF ODISHA	BINI MISHRA VS	TOMANDO /27 /2019 () //
185	CRLMC/0001262/2022	JINU DEURI VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	BEGUNIA P.S. /255 /2021 () //
186	CRLMC/0001263/2022	PRIYA RANJAN DASH VS SURESH PRADHAN@PADHAN	MANAS CHAND VS	/ /0 () //
187	CRLMC/0001264/2022	SURESH CHANDRA MOHANTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
188	CRLMC/0001265/2022	M/S RAAS PROCESSORS PVT. LTD. VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	/ /0 () //
189	CRLMC/0001266/2022	M/S RAAS PROCESSORS PVT. LTD. VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	/ /0 () //
190	CRLMC/0001267/2022	M/S RAAS PROCESSORS PVT. LTD. VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	/ /0 () //
191	CRLMC/0001268/2022	DEVA DAS VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	MANGALPUR /22 /1999 () //
192	CRLMC/0001269/2022	DANARDAN MAHARANA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/40 /2010 () //
193	CRLMC/0001270/2022	NARAHARI BAG	MOHENDRA KUMAR MOHAPATRO	AMPANI /5 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0001271/2022	STATE OF ODISHA VIJAYAPAL@VIJAYPAL SINGH	SUBASH CHANDRA SAHOO	// RAYAGADA TOWN /60 /2020
		VS	VS	()
195	CRLMC/0001272/2022	STATE OF ODISHA MADHUSUDAN KAR	ASHOK KUMAR SARANGI	// KOREI /169 /2010
		VS	VS	()
196	CRLMP/0000859/2022	STATE OF ODISHA BHANUMATI SAHOO	DOLAGOBINDA MOHAPATRA	// / /0
		VS	VS	()
197	CRLMP/0000860/2022	COOMMISSIONER CUM SECRETARY, HOME DEPT, GOVT. OF ODISHA, KHURDA SANJAY KUMAR PANIGRAHI	MANOJ KUMAR PANDA	// / /0
		VS	VS	()
198	CRLMP/0000861/2022	STATE OF ODISHA DIBYARANJAN BEHERA	HIMANSU SEKHAR DEO	// / /0
		VS	VS	()
199	CRLMP/0000862/2022	STATE OF ODISHA MAMATA ROUTRAY	MANAS RANJAN MOHAPATRA	// / /0
		VS	VS	()
200	CRLMP/0000863/2022	STATE OF ODISHA MRUTYUNJAYA RATH	SOUBHAGYA KUMAR DASH	// / /0
		VS	VS	()
201	CRLMP/0000864/2022	STATE OF ODISHA DHRUBA CHARAN DAS	KSHIRODA KUMAR ROUT	// / /0
		VS	VS	()
202	CRLMP/0000865/2022	STATE OF ODISHA MADHUSMITA MOHANTY	BHARAT CHANDRA PANDA	// / /0
		VS	VS	()
203	CRLMP/0000866/2022	STATE OF ODISHA SMITANJALI PRADHAN	PRASANTA KUMAR NAYAK	// / /0
		VS	VS	()
204	CRLMP/0000867/2022	STATE OF ODISHA KALYANI BEHERA	ABHILASH MISHRA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0000868/2022	STATE OF ODISHA SOBANI MANDAL VS	P.C.MISHRA VS	// / /0 ()
206	CRLMP/0000869/2022	STATE OF ODISHA MANAS BHOLA VS	MANAS CHAND VS	// / /0 ()
207	CRLMP/0000870/2022	STATE OF ODISHA PUSPA BAG VS	ANIMA KUMARI DEI VS	// KORAPUT VIGILANCE /45 /2010 ()
208	CRLMP/0000871/2022	STATE OF ODISHA(VIG.) DILLIP KUMAR PARIJA VS	KSHIRODA KUMAR ROUT VS	// / /0 ()
209	CRLMP/0000872/2022	STATE OF ODISHA NIRANJAN BEHERA VS	BASUDEV PUJARI VS	// / /0 ()
210	CRLMP/0000873/2022	SUB-COLLECTOR,BANKI SANGRAM PRADHAN VS	S.S.RAO VS	// / /0 ()
211	CRLMP/0000874/2022	D.C.P, BBSR ABHIMANYU BAGH VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
212	CRLMP/0000875/2022	STATE OF ODISHA MADHUSMITA DAS VS	KARTIKA CHANDRA TRIPATHY VS	// / /0 ()
213	CRLMP/0000876/2022	STATE OF ODISHA PRADYUT KUMAR BALABANTARAY VS	HEMANTA KUMAR MUND VS	// / /0 ()
214	CRLREV/0000194/2022	STATE OF ODISHA BICHITRA KUMAR PADHI VS	MIHIR MISHRA VS	// / /0 EXECUTIVE MAGISTRATE,BBSR(Khordha *)
215	CRLREV/0000195/2022	LINGARAJ MOHANTY CHINTU DALABEHERA VS	SURYAKANTA DWIBEDI VS	CMC/0000748/2020 BALLIGUDA /179 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000024/2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLREV/0000196/2022	AMRITA RAY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	//0 0 //
217	CRLREV/0000197/2022	SRIKANTA BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JARAPADA /206 /2018 0 //
218	FAO/0000151/2022	MANAGER, LEGAL M/S ORIENTAL INSURANCE CO. LTD. VS JAGESWAR SWAIN	PRASANTA KUMAR MAHALI VS	// 0 //
219	FAO/0000152/2022	KISHORI RANABHAINSHA VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
220	FAO/0000153/2022	PRATAP BHANU MINZ VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
221	FAO/0000154/2022	TARULATA BARMAN VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
222	FAO/0000155/2022	DIVISIONAL MANAGER , M/S ORIENTAL INSURANCE CO. LTD. VS SANJAY KUMAR MOHAPATRA	SUBRAT KATPATHY VS	// 0 //
223	FAO/0000156/2022	BHAGABAN KAHANR VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //
224	FAO/0000157/2022	D.M, M/S. NEW INDIA ASSURANCE CO LTD. VS PRABHAKAR SAHOO	GOPAL CHANDRA SAMANTARAY VS	// 0 //
225	MACA/0000217/2022	BM. NEW INDIAN ASSURANCE CO. LTD. VS PURNA CHANDRA BAG	GOPAL CHANDRA SAMANTARAY VS	// 0 //
226	MACA/0000218/2022	PREMRAJAN SAHU@PREM RANJAN SAHU VS M/S. NEW S.K. ENTERPRISES	DHANANJAYA MUND VS	// 0 //
227	MACA/0000219/2022	MANAGER, T.P.CELL NEW INDIA ASSURANCE CO. LTD.	SOMNATH ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	MACA/0000220/2022	MANORAMA RATH TWINKLE JAIN	J.N..PANDA	//
		VS	VS	0
229	MATA/0000093/2022	ANSHYA INFRA PVT.LTD JHARANABALA BARIK	SRINIBASH SATAPATHY	//
		VS	VS	0
230	RPFAM/0000091/2022	BASANTA KUMAR BARIK PAPU PALO	BIBHUTI BHUSAN RAY	//
		VS	VS	0
231	RPFAM/0000092/2022	JHUMURI PUJARI KEDAR CHANDRA PATTANAİK	BIDYADHAR PRADHAN	//
		VS	VS	0
232	RSA/0000101/2022	MAMATA PATTANAİK MANOJ KUMAR PUTHAL	NIRANJAN LENKA	//
		VS	VS	0
233	RSA/0000102/2022	SURENDRA PUTHAL HARIBANDHU PALEI	SATYABADI MANTRY	//
		VS	VS	0
234	RSA/0000103/2022	STATE OF ODISHA HARIBANDHU PANDA	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
235	RVWPET/0000123/2022	BHIKARI DAS KARUNAKAR BARIK		//
		VS	VS	0
236	TRP(C)/0000160/2022	STATE OF ODISHA BINDUSHREE SETHI	RUTUPARNA MOHANTY	//
		VS	VS	0
237	TRP(C)/0000161/2022	SARAT CHANDRA SETHI CHANDRIKA SAHU	SUSANTA KUMAR SAHU	//
		VS	VS	0
238	TRP(C)/0000162/2022	KAMAKYA PRASAD JENA GAYATRI PANDA	SHANTI PRAKASH MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0000648/2022	SUJIT KUMAR PATI STATE OF ODISHA VS NANDALAL BARIK	SAILAZA NANDAN DAS, ASC VS	// // ()
240	WA/0000649/2022	STATE OF ODISHA VS PUSPANJALI NAYAK	SAILAZA NANDAN DAS, ASC VS	// ()
241	WA/0000650/2022	STATE OF ODISHA VS ALOKREKHA DAS	TARUN PATNAIK, ASC VS	// ()
242	WA/0000651/2022	BRANCH MANAGER,INDUSIND BANK LTD VS DIPAK SAHOO	PRAKASH KUMAR MISHRA VS	// ()
243	WA/0000652/2022	STATE OF ODISHA VS MAMATA CHOUDHURY	SAILAZA NANDAN DAS, ASC VS	// ()
244	WA/0000653/2022	STATE OF ODISHA VS PRAMOD KUMAR PANDA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// ()
245	WA/0000654/2022	STATE OF ODISHA VS SUBAL KUMAR PRADHAN	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// ()
246	WA/0000655/2022	STATE OF ODISHA VS RAMESWAR NAYAK	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// ()
247	WA/0000656/2022	BIJAY SHANKAR PATTNAIK VS STATE OF ODISHA	GAUTAM PATTNAIK VS	// ()
248	WA/0000657/2022	STATE OF ODISHA VS RAMESH CHANDRA KAR	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// ()
249	WA/0000658/2022	STATE OF ODISHA VS MADHUSUDAN BARIK	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0011764/2022	BIPIN BIHARI DAKUA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK-3 VS	// 0 //
251	WP(C)/0011765/2022	BHRAMARBAR MALLICK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
252	WP(C)/0011766/2022	PRAMOD KUMAR SAHOO VS AO CUM RM, BANK OF BARODA, BBSR	SUDEEP KUMAR SARANGI VS	// 0 //
253	WP(C)/0011767/2022	NAYAN RANJAN BISWAL VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
254	WP(C)/0011768/2022	LINARANI MOHAPATRA VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
255	WP(C)/0011769/2022	RABI CHANDRA PAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
256	WP(C)/0011770/2022	PRAVASINI PANDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
257	WP(C)/0011771/2022	MANOJ KUMAR ROUT VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
258	WP(C)/0011772/2022	BINODINI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
259	WP(C)/0011773/2022	BIJAY KUMAR ROUT VS STATE OF ODISHA	ASHOK PATTANAİK VS	// 0 //
260	WP(C)/0011774/2022	MANJIT OJHA VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
261	WP(C)/0011775/2022	TILOTTAMA NAYAK	BIJAYA KUMAR BEHERA 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0011776/2022	TILOTTAMA NAYAK	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0011777/2022	NAJAMA KHANAM	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
264	WP(C)/0011778/2022	ABHIMANYU NAYAK	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0011779/2022	KONA TRINATH	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., ROURKELA		//
266	WP(C)/0011780/2022	MAMATA LOHAR	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0011781/2022	SUBHRANSU KUMAR NAYAK	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0011782/2022	SUNIL KUMAR SETHI	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., BBSR		//
269	WP(C)/0011783/2022	AVAYA KUMAR MISHRA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0011784/2022	TAPAS RANJAN MOHAPATRA	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0011785/2022	AMJAD KHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., ROURKELA		//
272	WP(C)/0011786/2022	PRASANTA KUMAR SATAPATHY	BIJAYA KUMAR PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0011787/2022	STATE OF ODISHA DEEPAK KUMAR NAYAK VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// // ()
274	WP(C)/0011788/2022	PRAGNYA PARAMITA MOHAPATRA VS ODISHA PUBLIC SERVICE COMMISSION	JATINDRA KUMAR MOHAPATRA VS	// ()
275	WP(C)/0011789/2022	SK. ABDUL KARIM VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// ()
276	WP(C)/0011790/2022	SANJIB KUMAR ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()
277	WP(C)/0011791/2022	M/S GKV SHARMA VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ()
278	WP(C)/0011792/2022	AJAYA BARIK VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// ()
279	WP(C)/0011793/2022	M/S PRIYANKA MARKETING VS STATE OF ODISHA	AMITAV DAS VS	// ()
280	WP(C)/0011794/2022	ABDESH KUMAR SHARMA VS R.T.O., ROURKELA	SITANSU MOHAN SINGH VS	// ()
281	WP(C)/0011795/2022	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// ()
282	WP(C)/0011796/2022	ASHOK KUMAR BISWAL VS STATE OF ODISHA	SIBA PRASAD PATI VS	// ()
283	WP(C)/0011797/2022	ANANTA MISHRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0011798/2022	KRUSHNA CHANDRA DASH VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
285	WP(C)/0011799/2022	BALA KRISHNA SAHU VS ORISSA STATE ROAD TRANSPORT CORPORATION	KAMALA KANTA NAYAK VS	// 0 //
286	WP(C)/0011800/2022	KAMRAJ SAHUKAR VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
287	WP(C)/0011801/2022	ISWAR CHANDRA NAYAK VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
288	WP(C)/0011802/2022	SABITA BHARATI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
289	WP(C)/0011803/2022	MAMATARANI SAHOO VS SECRETARY, B.S.E, ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
290	WP(C)/0011804/2022	TRILOCHAN KHANDUAL VS STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
291	WP(C)/0011805/2022	V.KRISHNA SWAMI RAO VS STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
292	WP(C)/0011806/2022	LAXMI BISWAL VS STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
293	WP(C)/0011807/2022	SOCIETY FOR UPLIFTMENT OF RURAL AND BACKWARD HABITANTS OF INDIA (SURABHI) VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
294	WP(C)/0011808/2022	BIJAYA CHANDRA KAMPA VS STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
295	WP(C)/0011809/2022	PRAGYAN RANEE BARIK	A.K.NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0011810/2022	DASARATHI GOUDA	PRABHAT KUMAR DASH	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0011811/2022	HARE KRUSHNA SETHY	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0011812/2022	KHETRA MOHAN NANDA	AVIJIT PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0011813/2022	KAMALA PRADHAN	PRABHAT KUMAR DASH	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0011814/2022	LAXMANA PATRA	PRABHAT KUMAR DASH	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0011815/2022	NALINI PADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0011816/2022	SUJATA KUMAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0011817/2022	BABULI CHARAN MOHANTY	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0011818/2022	LADU BISOYI	PRABHAT KUMAR DASH	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0011819/2022	URMILA PADHI	MANOJ PANIGRAHI	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0011820/2022	RANJAN PRADHAN	SRINIVAS MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0011821/2022	STATE OF ORISSA UDAYA NATH SAMAL VS	PRABHAT KUMAR DASH VS	// // 0
308	WP(C)/0011822/2022	STATE OF ORISSA M/S MILAN DEVELOPERS AND BUILDERS PVT. LTD.SIDDHESWAR BAUG VS	VS	// // 0
309	WP(C)/0011823/2022	AXIS BANK LTD. K.RAJENDRA PRASAD @ RAJENDRA PRASAD PATRVS	SANTOSH KUMAR MOHANTY VS	// // 0
310	WP(C)/0011824/2022	STATE OF ORISSA MURALIDHAR BHANJA VS	PRABHAT KUMAR DASH VS	// // 0
311	WP(C)/0011825/2022	STATE OF ORISSA PRAMATHA KUMAR MAHANTA VS	BHAKTA RANJAN BARIK VS	// // 0
312	WP(C)/0011826/2022	STATE OF ODISHA RATNAMANI AGASTI VS	SANTOSH KUMAR DWIVEDY VS	// // 0
313	WP(C)/0011827/2022	STATE OF ODISHA JOGESH CHANDRA NAIK VS	BHAKTA RANJAN BARIK VS	// // 0
314	WP(C)/0011828/2022	STATE OF ODISHA BIBHUTI BHUSAN MAHANTA VS	BHAKTA RANJAN BARIK VS	// // 0
315	WP(C)/0011829/2022	STATE OF ODISHA PRAKASH KUMAR BEJ VS	BHAKTA RANJAN BARIK VS	// // 0
316	WP(C)/0011830/2022	STATE OF ODISHA ANTARYAMY BEHERA VS	SASMITA NAYAK VS	// // 0
317	WP(C)/0011831/2022	ODISHA STAFF SELECTION COMMISSION PRADEEP KUMAR HOTA VS STATE	SASMITA NAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0011832/2022	SHRIKRUSHNA SAHAYA BEHERA VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //
319	WP(C)/0011833/2022	SHIBASIS TRIPATHY VS TAHASILDAR, KEONJHAR	MOHIT AGARWAL VS	// 0 //
320	WP(C)/0011834/2022	RAGHUNATH MISHRA VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// 0 //
321	WP(C)/0011835/2022	RABI NARAYAN DASH VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// 0 //
322	WP(C)/0011836/2022	SANTANU KUMAR PANDA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
323	WP(C)/0011837/2022	KRUSHNA CHANDRA PANDA VS RM., RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
324	WP(C)/0011838/2022	MANASH BHOI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
325	WP(C)/0011839/2022	NAMITA KAR VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	// 0 //
326	WP(C)/0011840/2022	PRASANTA BISWAL VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
327	WP(C)/0011841/2022	AMULYA MOHANTY VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
328	WP(C)/0011842/2022	RAMESH MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
329	WP(C)/0011843/2022	JAYANTI PATRA	BIREN SANKAR TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0011844/2022	SUSMITA PATNAIK	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0011845/2022	ASWINI KUMAR POTHAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., KEONJHAR		//
332	WP(C)/0011846/2022	MADHURANI LALA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0011847/2022	ASWINI KUMAR POTHAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., KEONJHAR		//
334	WP(C)/0011848/2022	GOPINATH BEHERA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0011849/2022	ASWINI KUMAR POTHAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., KEONJHAR		//
336	WP(C)/0011850/2022	ASWINI KUMAR POTHAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM., RBI, BBSR		//
337	WP(C)/0011851/2022	UDAYANATH SAHOO		//
		VS	VS	0
		THE LIQUIDATOR,THE URBAN COOP. BANK LTD.,BBSR		//
338	WP(C)/0011852/2022	ANANTA BASUDEV JANAKALYAN PARISAD	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		BDO, BALIPATNA		//
339	WP(C)/0011853/2022	ASWINI KUMAR POTHAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM., RBI, BBSR		//
340	WP(C)/0011854/2022	ASWINI KUMAR POTHAL	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0011855/2022	RM., RBI, BBSR CONSORTIUM OF THERMPOPAD PVT. LTD. AND THE VS NATIONAL ALUMINIUM CO. LTD.,BBSR	SHAMBER KUMAR DAS VS	// // 0 //
342	WP(C)/0011856/2022	KAUSIK KUMAR SAHOO VS THE JUDGE, FAMILY COURT, BBSR	PARTHA SARATHI NAYAK VS	// 0 //
343	WP(C)/0011857/2022	DHIRENDRA KUMAR DASH VS IIC. LALBAG, CUUTTACK	SANGRAMJIT PANDA VS	// 0 //
344	WP(C)/0011858/2022	TAPAS RANJAN CHAMPATIRAY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
345	WP(C)/0011859/2022	ASISH PADHI VS STATE INFORMATION COMMNR., BBSR	PRASANTA KUMAR PANDA VS	// 0 //
346	WP(C)/0011860/2022	ASHOK KUMAR PATTANAİK VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //
347	WP(C)/0011861/2022	M/S IPCA LABORATORIES LTD. VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY - 2 VS	// 0 //
348	WP(C)/0011862/2022	ANANTA BEHERA VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //
349	WP(C)/0011863/2022	SUNIL KUMAR ROUT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
350	WP(C)/0011864/2022	NIRANJAN BISWAL VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
351	WP(C)/0011865/2022	KUMARI SWAIN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0011866/2022	ARATI BUDEK VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
353	WP(C)/0011867/2022	RASHMI KHILAR VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0011868/2022	JHANTU ROUL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
355	WP(C)/0011869/2022	ARJUN PATNEYA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0011870/2022	NIRANJAN BISWAL VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
357	WP(C)/0011871/2022	BIKRAM KUMAR BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0011872/2022	SUKADEBA MANDAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
359	WP(C)/0011873/2022	ASHOK KUMAR PATTNAIK VS DIVISIONAL FOREST OFFICER-CUM-AO., RAIRAKHOL DIV.	BYOMOKESH SAHOO VS	// 0 //
360	WP(C)/0011874/2022	PRAFULLA KUMAR GURU VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
361	WP(C)/0011875/2022	ASUTOSH PUROHIT VS GOVERNING BODY OF SIDDHARTHA HIGHER SECONDARY SCHOOL, BINKA	KUNAL KUMAR SWAIN VS	// 0 //
362	WP(C)/0011876/2022	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
363	WP(C)/0011877/2022	M/S LINGARAJ SAW MILL	DEEPALI MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0011878/2022	SK. AYUB	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0011879/2022	TRUPTIMAYEE PARIDA	S.RATH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0011880/2022	BIDYU LATA BISWAL	DIBYARANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0011881/2022	SACHIKANTA MOHAPATRA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0011882/2022	PRATAP CHANDRA ROUT	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0011883/2022	JITENDRA KUMAR DAS	S.RATH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0011884/2022	SARAT CHANDRA GOUDA	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0011885/2022	SATYANARAYAN PADHY	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0011886/2022	HEMANTA KUMAR SAHOO	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0011887/2022	SUNDARAM BNP PARIBAS HOME FIN .LTD.	NALINI KANTA DASH	//
		VS	VS	0
		DIST. MAGISTRATE CUM COLLECTOR,GANJAM		//
374	WP(C)/0011888/2022	SUNDARAM BNP PARIBAS HOME FIN. LTD.	NALINI KANTA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0011889/2022	DIST. MAGISTRATE CUM COLLECTOR,GANJAM SUNDARAM BNP PARIBAS HOME FIN. LTD. VS	NALINI KANTA DASH VS	// // 0
376	WP(C)/0011890/2022	DIST. MAGISTRATE CUM COLLECTOR,GANJAM SUNDARAM BNP PARIBAS HOME FIN. LTD. VS	NALINI KANTA DASH VS	// // 0
377	WP(C)/0011891/2022	STATE OF ODISHA SMITA SHREE NAYAK VS	PRADEEP KUMAR DAS VS	// // 0
378	WP(C)/0011892/2022	STATE OF ODISHA RAJ KISHORE SENAPATI VS	ASHWINI KUMAR DAS VS	// // 0
379	WP(C)/0011893/2022	STATE OF ODISHA DR. SANJAY KUMAR DUTTA VS	JANGYA PRAKASH PARIDA VS	// // 0
380	WP(C)/0011894/2022	STATE OF ODISHA SITANATH KABI VS	NALINI KANTA SAHOO VS	// // 0
381	WP(C)/0011895/2022	SAIL, ROURKELA STEEL PLANT BANAMALI SWAIN VS	SATYABRATA MOHANTY VS	// // 0
382	WP(C)/0011896/2022	STATE OF ODISHA SULEKHA SARIN VS	SATYABRATA MOHANTY VS	// // 0
383	WP(C)/0011897/2022	GOVT. OF ODISHA SAISNA MOHARANA VS	NIRANJAN NAYAK VS	// // 0
384	WP(C)/0011898/2022	STATE OF ODISHA PRAMOD KUMAR BALABANTARAY VS	SIDHESWAR MALLIK VS	// // 0
385	WP(C)/0011899/2022	STATE OF ORISSA CHITRASEN PARIDA VS	JAJATI KISHORE MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0011900/2022	RANJAN KUMAR JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
387	WP(C)/0011901/2022	SUBASH CHANDRA PATNAIK VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
388	WP(C)/0011902/2022	AKSHAYA KUMAR PRADHAN VS MD, ODISHA STATE TASSAR AND SILK CO OPERATIVE SOCIETY LTD.	ANIL KUMAR BEHERA VS	// 0 //
389	WP(C)/0011903/2022	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
390	WP(C)/0011904/2022	THE MANAGEMENT, NEELACHAL HOSPITAL PVT. LTD. VS PRAFULLA KUMAR SARANGI	LAL BHANU NANDA VS	// 0 //
391	WP(C)/0011905/2022	THE MANAGEMENT, NEELACHAL HOSPITAL PVT. LTD. VS KAILASH KUMARI TRIPATHY	LAL BHANU NANDA VS	// 0 //
392	WP(C)/0011906/2022	LASYAMAYEE MOHANTA VS UNION OF INDIA	PRAFULLA KUMAR RATH VS	// 0 //
393	WP(C)/0011907/2022	SNEHAMAYEE KISSAN VS UNION OF INDIA	PRAFULLA KUMAR RATH VS	// 0 //
394	WP(C)/0011908/2022	PRAMOD KUMAR PANDA VS CHAIRMAN, DAV COLLEGE MANAGING COMMITTEE, NEW DELHI	GYANENDRA CHANDRA SWAIN VS	// 0 //
395	WP(C)/0011909/2022	TIKIRANI SETHI VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	// 0 //
396	WP(C)/0011910/2022	SAUDAMINI DASH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
397	WP(C)/0011911/2022	GURUBARI SAHU	SWAPNIL ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0011912/2022	SUNAJHARIO TOPPO	RAMDAS ACHARY	//
		VS	VS	0
		THE URBAN COOP. BANK LTD.,ROURKELA		//
399	WP(C)/0011913/2022	DURYODHAN SWAIN	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0011914/2022	BARU MALLIK	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0011915/2022	JAGAT MOHAN MOHANTY	NIRANJAN LENKA	//
		VS	VS	0
		UNION OF INDIA		//
402	WP(C)/0011916/2022	SITARAM ROY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0011917/2022	KOUSALYA SWAIN	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0011918/2022	LAILA BANU	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0011919/2022	SAIBALA JENA	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0011920/2022	UPENDRA KUMAR MALLICK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0011921/2022	PUSPA GOUDA	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0011922/2022	NARAYANA SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0011923/2022	AO., AXIS BANK LTD., BBSR UMAKANTA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
410	WP(C)/0011924/2022	SRIDHAR DAS VS MANAGING DIRECTOR,OPTCL,BBSR	ASMIYA RANJAN MAJHI VS	// 0 //
411	WP(C)/0011925/2022	NIHAR RANJAN PANDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
412	WP(C)/0011926/2022	DR.MADHUSMITA DHUPAL VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
413	WP(C)/0011927/2022	PARTHA SARATHI MANDHATA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
414	WP(C)/0011928/2022	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
415	WP(C)/0011929/2022	BISHOWJIT BAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
416	WP(C)/0011930/2022	JAYAKRUSHANA BARIK VS DIV. FOREST OFFICER, KEONJHAR DIV.	RABINDRA KUMAR PATNAIK VS	// 0 //
417	WP(C)/0011931/2022	MINATI TRIPATHY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
418	WP(C)/0011932/2022	JADUMANI SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
419	WP(C)/0011933/2022	RUPARASHMI BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0011934/2022	NIHAR RANJAN TRIPATHY VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// 0 //
421	WP(C)/0011935/2022	HATANATH MOHARANA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
422	WP(C)/0011936/2022	MANAS RANJAN DEO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
423	WP(C)/0011937/2022	BIJAYA KUMAR SAHU VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
424	WP(C)/0011938/2022	JYOTINATH BADAJENA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
425	WP(C)/0011939/2022	DHARANIDHAR BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
426	WP(C)/0011940/2022	POURNMASI ACHARYA VS STATE OF ORISSA	NEPOLEON SAHANI VS	// 0 //
427	WP(C)/0011941/2022	ISRAEL CHHATRIA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
428	WP(C)/0011942/2022	RAJDHANI SYSTEMS ABD ESTATES PVT. LTD.,BBSRAMITAV BAGCHI VS SASWAT MOHANTY	VS	// 0 //
429	WP(C)/0011943/2022	VRINDA RESOURCES PVT. LTD. VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	// 0 //
430	WP(C)/0011944/2022	RUDRA MOHAN NAYAK VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
431	WP(C)/0011945/2022	MUKTADIR KHAN	AKSHAYA KUMAR DORA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0011946/2022	THE EXECUTIVE ENGINEER, TPCODL, CTC RESHMA BEGUM	AKSHAYA KUMAR DORA	//
		VS	VS	0
433	WP(C)/0011947/2022	THE EXECUTIVE ENGINEER, TPCODL, CTC YASMIN PARWEEN	AKSHAYA KUMAR DORA	//
		VS	VS	0
434	WP(C)/0011948/2022	THE EXECUTIVE ENGINEER, TPCODL, CTC BISHNU CHARAN MOHANTY	SUSANTA KUMAR NAYAK	//
		VS	VS	0
435	WP(C)/0011949/2022	UNION OF INDIA KALYANI SAHOO	PRAVAT RANJAN DASH	//
		VS	VS	0
436	WP(C)/0011950/2022	STATE OF ODISHA SANTOSH KUMAR RANA	PRAVAT RANJAN DASH	//
		VS	VS	0
437	WP(C)/0011951/2022	STATE OF ODISHA SIBA PRASAD BEHERA	PRAVAT RANJAN DASH	//
		VS	VS	0
438	WP(C)/0011952/2022	STATE OF ODISHA PRIYADARSINI PANDA	PRAVAT RANJAN DASH	//
		VS	VS	0
439	WP(C)/0011953/2022	STATE OF ODISHA K. ANURADHA	LALIT KUMAR MAHARANA	//
		VS	VS	0
440	WP(C)/0011954/2022	STATE OF ODISHA KHITISH KUMAR SAMAL	PRAVAT RANJAN DASH	//
		VS	VS	0
441	WP(C)/0011955/2022	STATE OF ODISHA PRATARASHMI LAL	PRAVAT RANJAN DASH	//
		VS	VS	0
442	WP(C)/0011956/2022	STATE OF ODISHA ARDHENDU SEKHAR RATH	LALIT KUMAR MAHARANA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
443	WP(C)/0011957/2022	ALL ODISHA (SPCA) EMPLOYEES ASSOCIATION	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
444	WP(C)/0011958/2022	SMITAPRAJNA SAHOO	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
445	WP(C)/0011959/2022	SULU BEHERA	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
446	WP(C)/0011960/2022	BAIGANIKA ROUT	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
447	WP(C)/0011961/2022	SUBHASHRI DHAL	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
448	WP(C)/0011962/2022	MONALISHA PADHY	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
449	WP(C)/0011963/2022	KSHIROD KUMAR SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
450	WP(C)/0011964/2022	AMULYA KUMAR SENAPATI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
451	WP(C)/0011965/2022	BISWAJIT BEHERA	PRAVAT RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
452	WP(C)/0011966/2022	SUSANTA KUMAR MOHARANA	SHASHI BHUSAN JENA	//
		VS	VS	0
		UNION OF INDIA		//
453	WP(C)/0011967/2022	BABA SIDHESWAR COAL TRANSPORT FIRM, ANGULS.J.BISWAL		//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0011968/2022	MAA HINGULA COAL TRANSPORT PARTNERSHIP FIRM VS MAHANADI COALFIELDS LTD.	R.M.BISWAL VS	// ()
455	WP(C)/0011969/2022	SUSHANTA KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT RANJAN DASH VS	// ()
456	WP(C)/0011970/2022	SWASTIK COAL TRANSPORT VS MAHANADI COALFIELDS LTD.	S.J.BISWAL VS	// ()
457	WP(C)/0011971/2022	MANORAMA SWAIN VS STATE OF ORISSA	TUSAR KUMAR MISHRA VS	// ()
458	WP(C)/0011972/2022	SULOCHANA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()
459	WP(C)/0011973/2022	MANTU HEMBRAM VS STATE OF ODISHA	SADAYA LAXMI PATNAIK VS	// ()
460	WP(C)/0011974/2022	ESSAR POWER ORISSA LTD. VS UNION OF INDIA	SABYASACHI PANDA VS	// ()
461	WP(C)/0011975/2022	PRADEEP KUMAR NAIK VS THE BANKING OMBUDSMAN, RBI, BBSR	SUDARSAN BEHERA VS	// ()
462	ABLAPL/0005413/2022	KRUSHNACHANDRA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR NAYAK-3 VS	NAYAGARH SADAR /62 /2022 ()
463	ABLAPL/0005414/2022	BASUDEV SENAPATI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// ()
464	ABLAPL/0005415/2022	MINATI MALICK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// ()
465	ABLAPL/0005416/2022	ARUNA BENYA	ARJEET MISHRA	JEYPORE TOWN /66 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0005417/2022	TANKA RANA	SUSHANTA KUMAR JOSHI	NAWAPARA /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0005418/2022	JUGAL KISHORE BEHERA @ JUGAL KISHOR BEHERA	SUSHANTA KUMAR JOSHI	//0
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0005419/2022	RAJESH CHAND	AMULYA RATNA PANDA	BALASORE SADAR /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0005420/2022	MANOJKANTA SUNDERRAY	ASHOK KUMAR SAHOO	NIKIRAI /49 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0005421/2022	BABULI BHOI	LINGARAJ MOHANTY	BALIANTA P.S. /369 /2021
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0005422/2022	AARTI SHARMA	PABITRA KUMAR NAYAK	MAHILA PS SAMBALPUR /26 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0005423/2022	SAMARENDRA JENAMANI	DAYANANDA MOHAPATRA	CUTTACK VIGILANCE /83 /2012
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0005424/2022	HAREKRUSHNA PATRA	DEBASIS TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0005425/2022	LOCHAN BEHERA	ANITA SAHOO	NAYAGARH SADAR /64 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0005426/2022	PAPUN @ PAPU NAHAK	SANTOSH KUMAR MAHANTY	KABISURYANAGAR (P.PUR) /54 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0005427/2022	BANITA DEHURY	ADITI HOTA	KIAKATA /27 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0005428/2022	STATE OF ODISHA SOURABA @ TRILOCHAN KUMBHAR VS	JAGABANDHU SAHU VS	// PAIKMAL /76 /2022 ()
478	ABLAPL/0005429/2022	STATE OF ODISHA PRAMOD KUMAR DALABEHERA VS	ANITA SAHOO VS	// BOLAGARH P.S. /106 /2022 ()
479	ABLAPL/0005430/2022	STATE OF ODISHA BADA @ AMIT MOHANTY VS	GIRIDHARI SINGH VS	// BASELI SAHI PS /4 /2022 ()
480	ABLAPL/0005431/2022	STATE OF ODISHA SUBRAT PALAI VS	PARTHA SARATHI NAYAK VS	// KUAKHIA /143 /2022 ()
481	ABLAPL/0005432/2022	STATE OF ODISHA MANIA NAYAK VS	PARTHA SARATHI NAYAK VS	// N.T.P.C. /73 /2022 ()
482	ABLAPL/0005433/2022	STATE OF ODISHA RABINDRA ROUT VS	SUBRAT KUMAR DAS VS	// SORO /168 /2022 ()
483	ABLAPL/0005434/2022	STATE OF ODISHA SARBESWAR DALEI @ THURA DALEI VS	GHANASHYAM DASH VS	// BALICHANDRAPUR /179 /2022 ()
484	ABLAPL/0005435/2022	STATE OF ODISHA SUMANTA @ SRIKANTA SAHOO VS	DEBASIS PANIGRAHI VS	// BRAHMAGIRI /95 /2022 ()
485	ABLAPL/0005436/2022	STATE OF ODISHA MITHILESH SHARMA VS	PABITRA KUMAR NAYAK VS	// MAHILA PS SAMBALPUR /26 /2022 ()
486	ABLAPL/0005437/2022	STATE OF ODISHA LIPU @ LIPAK SWAIN VS	SATYABHUSAN DAS VS	// TIHIDI /150 /2022 ()
487	ABLAPL/0005438/2022	STATE OF ODISHA SK. MINHAZ QUADRY VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// PURUNABAZAR /66 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0005439/2022	BINOD DEHURY VS STATE OF ODISHA	ADITI HOTA VS	KIAKATA /27 /2022 () //
489	ABLAPL/0005440/2022	SUBRAT DAS @ DASH VS STATE OF ODISHA	ABHILASH MISHRA VS	RAMPUR (SONEPUR) /118 /2021 () //
490	ABLAPL/0005441/2022	JAYANARAYAN MAHARANA VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /49 /2022 () //
491	ABLAPL/0005442/2022	SUBRAT DAS @ DASH VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /203 /2021 () //
492	ABLAPL/0005443/2022	BHABANI SANKAR DAS VS STATE OF ODISHA	B.P.TRIPATHY VS	MADHUPATNA /113 /2022 () //
493	ABLAPL/0005444/2022	NAUSAD AALAM @ MD. NAUSHAD ALAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JODA /66 /2022 () //
494	ABLAPL/0005445/2022	HEMANT KHARSEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI (SAMBALPUR) /21 /2022 () //
495	ABLAPL/0005446/2022	BRAJENDRA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /131 /2022 () //
496	ABLAPL/0005447/2022	BALI KUMBHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /85 /2022 () //
497	ABLAPL/0005448/2022	RUDRA PRATAP KHUNTIA @ NANDU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BASELI SAHI PS /90 /2022 () //
498	ABLAPL/0005449/2022	BANAMALI RATH @ MADHABA RATH VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KAKATAPUR /127 /2021 () //
499	ABLAPL/0005450/2022	DINESH BAG	BIJAYA KUMAR RAGADA	KHETRARAJPUR /125 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0005451/2022	CHINTAMANI BEHERA	SUSANTA KUMAR MISHRA	JATNI P.S. /167 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0005452/2022	AKSHAYA KUMAR BEHERA	DILLIP KUMAR MOHANTY	TIRTOL /196 /2022
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0005453/2022	FAIZAL HASSAN @ CHINI BABU	BIJAYA KUMAR RAGADA	DHANUPALI /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0005454/2022	SIDHANTA NAYAK	PARTHA SARATHI NAYAK	N.T.P.C. /73 /2022
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0005455/2022	SUSHIL BARIK @ LINGARAJ PASAYAT	SATYABRATA PANDA	GAISILET /58 /2022
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0005456/2022	CHATRUBHUJA BEHERA	AKSHAYA KUMAR SAHOO	JENAPUR /396 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0005457/2022	SURENDRA SAHU @ LAMBU KAINRA	SATYABRATA PANDA	GAISILET /57 /2022
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0005458/2022	SURENDRA SAHU @ LAMBU KAINRA	SATYABRATA PANDA	GAISILET /58 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0005459/2022	BASANTA KUMAR BEHERA	SAKTI PRASAD DAS	BALIANTA P.S. /164 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0005460/2022	SINKU HIAL	ARIJEET MISHRA	JEYPURE TOWN /66 /2022
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0005461/2022	ANAND PRASANNA MALLICK @ LULU	ADHIRAJ MOHANTY	SAHID NAGAR P.S. /103 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0005462/2022	STATE OF ODISHA SUSHIL BARIK @ LINGARAJ PASAYAT VS	SATYABRATA PANDA VS	// GAISILET /57 /2022 ()
512	ABLAPL/0005463/2022	STATE OF ODISHA LALIT KUMAR NANDA VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /302 /2022 ()
513	ABLAPL/0005464/2022	STATE OF ODISHA ARABINDA DAS VS	MANAS RANJAN BEHERA VS	// BRAHMAGIRI /31 /2020 ()
514	ABLAPL/0005465/2022	STATE OF ODISHA MANOJ KUMAR SAHOO @ BAIA VS	DEEPAK KU SAHOO VS	// DERABIS /62 /2022 ()
515	ABLAPL/0005466/2022	STATE OF ODISHA PRABHAT @ PRABODHA RANJAN PARIDA VS	SUSANTA KUMAR BARAL VS	// GURUDIJHATIA /118 /2020 ()
516	ABLAPL/0005467/2022	STATE OF ODISHA BALABHADRA SETHI VS	PRIYA RANJAN MISHRA VS	// DHAMNAGAR /167 /2022 ()
517	ABLAPL/0005468/2022	STATE OF ODISHA RAJDEEP DAS VS	SMRUTI RANJAN MOHAPATRA VS	// NAYAPALLI P.S. /257 /2022 ()
518	ABLAPL/0005469/2022	STATE OF ODISHA MUKESH KUMAR NAIK VS	DEBABRATA DASH VS	// DHARAMGARH /70 /2022 ()
519	ABLAPL/0005470/2022	STATE OF ODISHA RAHUL MALIK VS	SURYAKANTA DASH VS	// SPL.TASK FORCE /18 /2021 ()
520	ABLAPL/0005471/2022	STATE OF ODISHA ROHIT BAIDYA @ ROHITA KUMAR BAIDYA VS	RAMAKANTA PRADHAN VS	// GHAGARBEDA /31 /2022 ()
521	ABLAPL/0005472/2022	STATE OF ODISHA JALIA PARIDA @ RANJAN KUMAR PARIDA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// PARJANG /471 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0005473/2022	ANANTA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	//0 () //
523	ABLAPL/0005474/2022	BASUDEB PADHIARI VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANDAPARA /50 /2022 () //
524	ABLAPL/0005475/2022	DILESWAR BHOI @ DINKA BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //
525	ABLAPL/0005476/2022	ANUJA SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /118 /2022 () //
526	ABLAPL/0005477/2022	BIGYANA KUMAR MALLIK @ BIGYAN KUMAR MALLIK VS STATE OF ODISHA	MIKNA SANKUJANA PATIKA VS	DHENKANAL SADAR /211 /2022 () //
527	ABLAPL/0005478/2022	SURYAKANTA KHATOI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	NAYAPALLI P.S. /127 /2022 () //
528	ABLAPL/0005479/2022	PRATAP KUMAR MANSINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /104 /2022 () //
529	ABLAPL/0005480/2022	RAGHU PARIDA @ RAGHUNATH PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /23 /2015 () //
530	ABLAPL/0005481/2022	BHISMA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /39 /2022 () //
531	ABLAPL/0005482/2022	KRISHNA CH. PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SAMAL /105 /2022 () //
532	ABLAPL/0005483/2022	SUJI @ SUJIT KUMAR DEHURY VS STATE OF ODISHA	SALAUDDIN KHAN VS	TALCHER TOWN /295 /2022 () //
533	ABLAPL/0005484/2022	NILU DAS @ DIPAK DAS	ASHOK DAS	BARI /127 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0005485/2022	GAGAN BHATTA @ MANIA BHATTA	SANJIB KUMAR BHANJADEO	INFOVALLY UPD BHUBANESWAR /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0005486/2022	MADHABA PANDA	PRANAB KUMAR SAMANTRAY	BALIAPANDA /24 /2022
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0005487/2022	MADHABA PANDA	PRANAB KUMAR SAMANTRAY	BALIAPANDA /20 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0005488/2022	MADHABA PANDA	SANTOSH KUMAR DASH	BALIAPANDA /18 /2022
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0005489/2022	KALIA GOCHHI	PRAVASH CHANDRA JENA	TIGIRIA /34 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0005490/2022	TUTU @ TUKEI NAIK	ARUN KUMAR DAS 1	DHENKANAL SADAR /199 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0005491/2022	SAMIR DALAI	BIJAY KUMAR NAYAK	BALICHANDRAPUR /182 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0005492/2022	HARIHAR PATTAYAT	PRAVASH CHANDRA JENA	RAIBANIA /30 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0005493/2022	PURNA CHANDRA SWAIN	DEVASHIS PANDA	CHANDANPUR /87 /2022
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0005494/2022	SANJIB ROUT @ BANAMALI ROUT	MAHESWETA SAHU	LEPHRIPADA /178 /2021
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0005495/2022	CHANDRASEKHAR MOHANTY	LINGARAJ MOHANTY	MANCHESWAR P.S. /26 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0005496/2022	STATE OF ODISHA RASANANDA SAHU @ SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// COLLIERY /159 /2022 ()
546	ABLAPL/0005497/2022	STATE OF ODISHA RAULA NAYAK VS	SIDHARTH MISHRA VS	// CHANDANPUR /93 /2022 ()
547	ABLAPL/0005498/2022	STATE OF ODISHA KARTIK PATRA VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /39 /2022 ()
548	ABLAPL/0005499/2022	STATE OF ODISHA PRAMOD BISOYI VS	KURESH PRASAD DASH VS	// BELLAGUNTHA /119 /2022 ()
549	ABLAPL/0005500/2022	STATE OF ODISHA SANUJ KUMAR SAHOO @ KALIA SAHOO VS	ABHAYA KUMAR PARIDA VS	// BIKRAMPUR FCI /113 /2022 ()
550	ABLAPL/0005501/2022	STATE OF ODISHA ANJAN DASH @ ANJAN KUMAR DASH VS	PRAFULLA KUMAR BISWAL VS	// AUL /107 /2022 ()
551	ABLAPL/0005502/2022	STATE OF ODISHA SRIKANTA NAYAK VS	SAMIR KUMAR MISHRA VS	// SIMULIA /170 /2019 ()
552	ABLAPL/0005503/2022	STATE OF ODISHA AMULYA NAIK VS	MOHENDRA KUMAR MOHAPATRO VS	// BIKRAMPUR FCI /101 /2022 ()
553	ABLAPL/0005504/2022	STATE OF ODISHA JHASKETAN BAG VS	DEBABRATA DASH VS	// DHARAMGARH /69 /2022 ()
554	WPC(OA)/0003449/2013	STATE OF ODISHA SAROJ KUMAR BISWAL VS	R.K.BISOI VS	// // ()
555	CONTC(CPC)/0000113/2015	STATE OF ODISHA BISHNUPRIYA DASH VS MAHENDRA MALLICK, STATE PROJECT DIRECTOR, OPEPA	M/S SADASIVA PATRA VS	// // ()

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FILING REPORT AS ON :09/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	CONTC(CPC)/0000161/2015	SURESH KUMAR BADA VS ARATI AHUJA, H AND FW DEPTT.	PRAFULLA KUMAR RATH VS	// 0 //
557	CONTC(CPC)/0000162/2015	MANOHAR KALO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
558	RVWPET(RP)/0000051/2015	B.E.O VS DHANANJAYA PATRA	STANDING COUNSEL VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :09/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2022 FA/186/1984	K.M.NOOR-MP	
2	8/2022 FA/186/1984	K.M.NOOR-MP	
3	8/2022 FA/186/1984	K.M.NOOR-MP	
4	9/2022 CRLLP/3/2022	SARASWATI SAHOO-MP	SIDDHARTHA SAMAL
5	9/2022 CRLLP/3/2022	SARASWATI SAHOO-MP	SIDDHARTHA SAMAL
6	17/2022 ITA/59/2015	DR.KANHEI RAM MOHAPATRO-MP	
7	18/2022 RVWPET(RP)/36/2015	MANOJA KUMAR BISWAL-MP	K.N. DAS
8	39/2022 ARBA/8/2021	STEEL AUTHORITY OF INDIA-MP	DURGA PRASAD NANDA
9	49/2022 JCRLA/116/2017	SUKRU KISHAN and ANOTHER-MP	MR.ARUN KU.BUDHIA
10	91/2022 CMAPL/210/2022	V.NARASINGHA MURTY-MP	MANOJ KUMAR MISHRA(SR. ADV.)
11	92/2022 CMAPL/211/2022	GHANASHYAM BEHERA-MP	ADV.
12	93/2022 CMAPL/212/2022	PRAKASH KUMAR PATTNAIK-MP	MIHIR SEKHAR SAHOO
13	108/2022 MATA/7/2019	PRABHAT KU.SAHU-MP	M/S.SURYA KANTA DASH, H.K.MAHARANA
14	109/2022 MATA/93/2022	JHARANABALA BARIK-MP	SRINIBASH SATAPATHY
15	130/2022 RVWPET/86/2021	JUNIOR ENGINEER, ELECTRICAL,NESCO.-MP	ADV.
16	134/2022 RPFAM/91/2022	PAPU PALO-MP	BIBHUTI BHUSAN RAY
17	135/2022 CRLMP/864/2022	DHRUBA CHARAN DAS-MP	KSHIRODA KUMAR ROUT
18	135/2022 RPFAM/91/2022	PAPU PALO-MP	BIBHUTI BHUSAN RAY
19	136/2022 CRLMP/869/2022	MANAS BHOLA-MP	MANAS CHAND
20	136/2022 RPFAM/92/2022	KEDAR CHANDRA PATTANAIAK-MP	BIDYADHAR PRADHAN
21	137/2022 CRLMP/870/2022	PUSPA BAG-MP	ANIMA KUMARI DEI
22	137/2022 RPFAM/92/2022	KEDAR CHANDRA PATTANAIAK-MP	BIDYADHAR PRADHAN
23	138/2022 CRLMP/872/2022	NIRANJAN BEHERA-MP	BASUDEV PUJARI
24	139/2022 CRLMP/876/2022	PRADYUT KUMAR BALABANTARAY-MP	HEMANTA KUMAR MUND
25	175/2022 TRP(C)/160/2022	BINDUSHREE SETHI-MP	RUTUPARNA MOHANTY
26	176/2022	CHANDRIKA SAHU-MP	SUSANTA KUMAR SAHU

27	TRP(C)/161/2022 177/2022	GAYATRI PANDA-MP	SHANTI PRAKASH MOHANTY
28	TRP(C)/162/2022 181/2022	PRAMOD KUMAR NAYAK-MP	DURGESH NARAYAN RATH
29	FAO/754/2020 182/2022	PANKAJ KUMAR NAYAK-MP	DEBARAJ MOHANTY
30	FAO/55/2021 206/2022	RAMA CHANDRA JALLY-MP	PRADEEP KUMAR MAHAPATRA
31	WPC(OA)/319/2015 264/2022	THABIRA PUJARI@THABIR PUJARI@THABIR PUJHARI-MP	
32	CRLREV/95/2022 265/2022	CHINTU DALABEHERA-MP	SURYAKANTA DWIBEDI
33	CRLREV/195/2022 266/2022	BISHWAMBHAR PRADHAN-MP	D.P.DHAL
34	CRLREV/686/2018 267/2022	SRIKANTA BEHERA-MP	BHARAT BHUSAN ROUSTRAY
35	CRLREV/197/2022 466/2022	PARBATI DEI-MP	D.P.MOHANTY
36	CMP/406/2022 467/2022	GURUCHARAN ORAM @ LAKRA-MP	
37	CMP/812/2021 468/2022	HEMANGINI MATTHAI-MP	BANSHIDHAR BAUG
38	CMP/634/2021 469/2022	KHURSIDA KHATUN-MP	M/S.NIRANJAN PRASAD PATRA
39	CMP/1014/2016 470/2022	CHAKRADHAR MOHANTY-MP	
40	CMP/935/2019 471/2022	CHAKRADHAR MOHANTY-MP	
41	CMP/936/2019 472/2022	PABITRA ROUSTRAY-MP	BIJAYA KUMAR RAGADA
42	CMP/654/2020 473/2022	BIDHU BHUSAN NANDA-MP	DEEPALI MAHAPATRA
43	CMP/410/2022 474/2022	BIDHU BHUSAN NANDA-MP	DEEPALI MAHAPATRA
44	CMP/411/2022 475/2022	CHAVA SIVARAMAKRISHNA-MP	S.S.RAO
45	CMP/413/2022 499/2022	SUBASH CH.SAMANTARAY-MP	M/S.B.H.MOHANTY
46	RSA/304/2010 500/2022	DHRUBA CHARAN BILASH-MP	M/S.N.K.SAHU
47	RSA/373/2019 501/2022	SAPNESWAR PANDA-MP	M/S.SRINIBAS MISRA
48	RSA/302/2005 502/2022	CHANDRA BEHERA-MP	M/S.SRINIBAS MISRA
49	RSA/301/2005 503/2022	MANAGER,NEW INDIA ASSURANCE CO.LTD.-MP	SUBRAT SATPATHY
50	MACA/7/2019 504/2022	DEBASIS NAIK-MP	
51	MACA/356/2015 505/2022	PREMRAJAN SAHU@PREM RANJAN SAHU-MP	DHANANJAYA MUND
52	MACA/218/2022 506/2022	DIVISIONAL MANAGER,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	
53	MACA/288/2021 507/2022	MANAGER,T.P.CELL NEW INDIA ASSURANCE CO. LTD.-MP	MOMNATH ROY
54	MACA/219/2022 508/2022	TWINKLE JAIN-MP	J.N..PANDA
55	MACA/220/2022 525/2022	BISWANATH DALAI-MP	UPENDRA KUMAR SAMAL
56	WPC(OAC)/569/2015 526/2022	K. RAMANA MURTY-MP	M/S C. ANANDA RAO
57	WPC(OAC)/1673/2013 527/2022	NITYANANDA BEHERA-MP	M/S SATYABRATA MOHANTY
	WPC(OAC)/450/2015		

58	528/2022 WPC(OAC)/3268/1999	CHITARANJAN SAHOO-MP	PRAFULA KUMAR MOHAPATRA
59	529/2022 WPC(OAC)/337/2015	SURESH KUMAR BADA-MP	M/S PRAFULLA KUMAR RATH
60	529/2022 ABLAPL/4046/2022	AKHAYA BISWAL-MP	ADITI HOTA
61	530/2022 WPC(OAC)/392/2015	DHANESWAR SAHU-MP	MANOJ KUMAR KHUNTIA
62	530/2022 ABLAPL/15956/2020	SUBASH KUMAR SAHOO-MP	
63	531/2022 ABLAPL/3181/2021	BHIMA NAIK-MP	PRAFULLA KUMAR MALLICK
64	532/2022 ABLAPL/5322/2020	RAMESH JAGADEB-MP	
65	533/2022 ABLAPL/4076/2021	BANSHIDHAR NAIK-MP	ANIRUDHA DAS
66	534/2022 ABLAPL/1355/2020	DEEPAK KUMAR MOHANTY-MP	
67	535/2022 ABLAPL/4320/2020	MANOJ KUMAR PRADHAN-MP	
68	536/2022 ABLAPL/1226/2020	BABUL JENA-MP	
69	537/2022 ABLAPL/8439/2020	SUBHAKANTA DASH-MP	
70	713/2022 CRLA/360/2022	SUBHENDU MOHANTY-MP	SOURA CH. MOHAPATRA
71	714/2022 CRLA/360/2022	SUBHENDU MOHANTY-MP	SOURA CH. MOHAPATRA
72	715/2022 CRLA/361/2022	BIRABARA KUMBHAR-MP	ANIMA KUMARI DEI
73	716/2022 CRLA/361/2022	BIRABARA KUMBHAR-MP	ANIMA KUMARI DEI
74	717/2022 CRLA/362/2022	SUBASH BADANAYAK-MP	AMULYA RATNA PANDA
75	718/2022 CRLA/362/2022	SUBASH BADANAYAK-MP	AMULYA RATNA PANDA
76	719/2022 CRLA/417/2016	BHASHKAR MALIK-MP	M/S.DR.SUJATA DASH
77	720/2022 CRLA/767/2017	MUNNA BEHERA-MP	M/S.HEMANTA KUMAR ROUT M/S.C.MOHAPATRA S.F
78	721/2022 CRLA/637/2015	SUBASH TAREI-MP	
79	722/2022 CRLA/338/2021	MANAS RANJAN PANI-MP	SOURA CHANDRA MOHAPATRA
80	723/2022 CRLA/448/2021	LT. COL. RAKESH RANA(RETD.)-MP	MILAN KANUNGO
81	724/2022 CRLA/314/2012	PADAN SAHU-MP	M/S.DEBASNAN DAS
82	757/2022 BLAPL/898/2022	RAMA CHANDRA BAGH @ CHANDRA BAGH-MP	BIBHU PRASAD CHHUALSINGH
83	758/2022 BLAPL/1128/2022	CHANDRA BAGH @ RAMA CHANDRA BAGH-MP	BIBHU PRASAD CHHUALSINGH
84	759/2022 BLAPL/3494/2022	GURU KHILLO-MP	SANGRAM KESHARI ROUT
85	760/2022 BLAPL/246/2022	IMRAN KHAN-MP	ANANTA NARAYAN PATTANAYAK
86	761/2022 BLAPL/10126/2021	LALU KUMAR YADAV-MP	DUSHMANTA SAHOO
87	762/2022 BLAPL/1765/2022	SK. RAHIMUDDIN @ SK. REHIMUDDIN-MP	AMULYA RATNA PANDA
88	763/2022 BLAPL/2840/2022	SK. JAMIR @ CHHOTU-MP	AMULYA RATNA PANDA
89	764/2022	BISWANATH KARNA-MP	ANIRUDHA DAS

90	BLAPL/1459/2022 765/2022	MUSTAK KHAN-MP	SAMBEET PATTANAYAK
91	BLAPL/2619/2022 766/2022	BHIMA KHILO-MP	R.N.BISWAL
92	BLAPL/8325/2021 767/2022	DEBASHIS SWAIN-MP	SOMANATH NANDA
93	BLAPL/4101/2022 768/2022	SWARNALATA NAYAK-MP	MANORANJAN PADHY
94	BLAPL/3612/2022 769/2022	SUBASH RAJARAM CHAVAN-MP	
95	BLAPL/7357/2021 770/2022	GOURA GOPAL PANDA-MP	MANORANJAN PADHY
96	BLAPL/689/2021 771/2022	ARJUN MACHO @ ARJUNA MACHH-MP	JYOTIRMAYA SAHOO
97	BLAPL/7536/2020 772/2022	G.MOHAN RAO-MP	S.S.RAY
98	BLAPL/2014/2022 773/2022	ARIF KHAN-MP	PRAMOD KUMAR SEJPADA RAKESH KUMAR ROUTR
99	BLAPL/1809/2022 774/2022	ARIF KHAN-MP	RAKESH KUMAR ROUTRAY
100	BLAPL/1898/2022 775/2022	ARIF KHAN-MP	RAKESH KUMAR ROUTRAY
101	BLAPL/1900/2022 776/2022	ARIF KHAN-MP	RAKESH KUMAR ROUTRAY
102	BLAPL/2460/2022 777/2022	DILLIP KUMAR MOHARANA@ TUTU-MP	
103	BLAPL/8267/2021 778/2022	SIDHANTA MAJHI-MP	H.N.MOHAPATRA
104	BLAPL/4630/2021 779/2022	SATYAM PRADHAN-MP	SWARUP KUMAR PATNAIK
105	BLAPL/1425/2022 780/2022	SARAT KUMAR NAYAK-MP	PRANAYA SAHOO
106	BLAPL/10554/2021 1012/2022	RANJAN NAIK-MP	PRAVAT KUMAR MOHANTY
107	CRLMC/1253/2022 1013/2022	LITU@DILLIP KUMAR SWAIN-MP	PRIYA RANJAN SINGH
108	CRLMC/1255/2022 1014/2022	MANOJ BEHERA@MANOJ KUMAR BEHERA-MP	PARTHA SARATHI DAS
109	CRLMC/1257/2022 1015/2022	PANKAJ CHARAN SAHOO-MP	BIBHUTI KESHARI BISWAL
110	CRLMC/382/2022 1016/2022	BIJAY KU.SAMANTARAY-MP	MR.PRAFULLA KU.MALLICK
111	CRLMC/2189/2014 1017/2022	ADITYA PRASAD RATH-MP	ANIRUDHA DAS
112	CRLMC/1259/2022 1018/2022	BIBHUTI BHUSAN PATTNAIK-MP	BINI MISHRA
113	CRLMC/1261/2022 1019/2022	JINU DEURI-MP	K.C.RAJGURU MOHAPATRA
114	CRLMC/1262/2022 1020/2022	PRIYA RANJAN DASH-MP	MANAS CHAND
115	CRLMC/1263/2022 1021/2022	SURESH CHANDRA MOHANTY-MP	ASIT KUMAR JENA
116	CRLMC/1264/2022 1022/2022	DILIP R.GAUR-MP	MR.JNANESH MOHANTY
117	CRLMC/608/2017 1023/2022	DILIP R.GAUR-MP	MR.JNANESH MOHANTY
118	CRLMC/608/2017 1024/2022	SOURAV MUDULI-MP	BIJAY KUMAR BEHERA
119	CRLMC/1057/2022 1025/2022	DEVA DAS-MP	BIJAY KUMAR NAYAK
120	CRLMC/1268/2022 1026/2022	DANARDAN MAHARANA-MP	BASANTA KUMAR DAS
	CRLMC/1269/2022		

121	1027/2022 CRLMC/1269/2022	DANARDAN MAHARANA-MP	BASANTA KUMAR DAS
122	1028/2022 CRLMC/1270/2022	NARAHARI BAG-MP	MOHENDRA KUMAR MOHAPATRO
123	1029/2022 CRLMC/1252/2022	MD. AKBAR-MP	SMRUTI RANJAN ROUT
124	1639/2022 WA/315/2020	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	SATYABRATA MOHATY 1
125	1640/2022 WA/648/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
126	1641/2022 WA/648/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
127	1642/2022 WA/648/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
128	1643/2022 WA/649/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
129	1644/2022 WA/649/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
130	1645/2022 WA/649/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
131	1646/2022 WA/650/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
132	1647/2022 WA/650/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
133	1648/2022 WA/650/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
134	1649/2022 WA/651/2022	BRANCH MANAGER,INDUSIND BANK LTD-MP	PRAKASH KUMAR MISHRA
135	1650/2022 WA/652/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
136	1651/2022 WA/652/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
137	1652/2022 WA/652/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
138	1653/2022 WA/653/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
139	1654/2022 WA/653/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
140	1655/2022 WA/653/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
141	1656/2022 WA/654/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
142	1657/2022 WA/654/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
143	1658/2022 WA/654/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
144	1659/2022 WA/654/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
145	1660/2022 WA/656/2022	BIJAY SHANKAR PATTNAIK-MP	GAUTAM PATTNAIK
146	1661/2022 WA/655/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
147	1662/2022 WA/655/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
148	1663/2022 WA/655/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
149	1664/2022 WA/655/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
150	1665/2022 WA/657/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
151	1666/2022 WA/657/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
152	1667/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)

	WA/657/2022		
153	1668/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
	WA/657/2022		
154	1669/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
	WA/658/2022		
155	1670/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
	WA/658/2022		
156	1671/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
	WA/658/2022		
157	1672/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
	WA/658/2022		
158	6150/2022	PRAMOD KUMAR SAHOO-MP	SUDEEP KUMAR SARANGI
	WP(C)/11766/2022		
159	6151/2022	NAYAN RANJAN BISWAL-MP	SARBESWAR PRUSTY
	WP(C)/11767/2022		
160	6152/2022	PRAFULLA CH SAMANTA-MP	M/S.GOKULANANDA MOHAPATRA
	WP(C)/12849/2016		
161	6153/2022	BASANT NAYAK-MP	
	WP(C)/9751/2022		
162	6154/2022	BIJAY KUMAR ROUT-MP	ASHOK PATTANIAK
	WP(C)/11773/2022		
163	6155/2022	MAMATA LOHAR-MP	BIJAYA KUMAR BEHERA 1
	WP(C)/11780/2022		
164	6156/2022	PRAGNYA PARAMITA MOHAPATRA-MP	JATINDRA KUMAR MOHAPATRA
	WP(C)/11788/2022		
165	6157/2022	SANJIB KUMAR ROUT-MP	GYANA RANJAN SETHI
	WP(C)/11790/2022		
166	6158/2022	M/S PRIYANKA MARKETING-MP	AMITAV DAS
	WP(C)/11793/2022		
167	6159/2022	MANOJ KUMAR SAHU-MP	SURAJ MOHANTY
	WP(C)/22499/2021		
168	6160/2022	MANOJ NAYAK-MP	SOUMYA MISHRA
	WP(C)/32814/2021		
169	6161/2022	PRANAKRUSHNA BEHERA-MP	K.K.SWAIN
	WP(C)/11795/2022		
170	6162/2022	PURNA CHANDRA PRADHAN-MP	BHABANI SANKAR TRIPATHY 1
	WP(C)/23561/2021		
171	6163/2022	ANANTA MISHRA-MP	SUBHRANSU BHUSAN MOHANTY
	WP(C)/11797/2022		
172	6164/2022	KAMRAJ SAHUKAR-MP	PRANAB KUMAR SAMANTRAY
	WP(C)/11800/2022		
173	6165/2022	SABITA BHARATI-MP	SUBHRANSU BHUSAN MOHANTY
	WP(C)/11802/2022		
174	6166/2022	SOCIETY FOR UPLIFTMENT OF RURAL AND BACKWARD	BHUBHITANESH SAMAL(SURABHI)-MP
	WP(C)/11807/2022		
175	6167/2022	HARE KRUSHNA SETHY-MP	SRINIVAS MOHANTY
	WP(C)/11811/2022		
176	6168/2022	RUPADIPTA MOHAPATRA-MP	
	WP(C)/9180/2017		
177	6169/2022	BABULI CHARAN MOHANTY-MP	SRINIVAS MOHANTY
	WP(C)/11817/2022		
178	6170/2022	RANJAN PRADHAN-MP	SRINIVAS MOHANTY
	WP(C)/11820/2022		
179	6171/2022	M/S MILAN DEVELOPERS AND BUILDERS PVT. LTD.-MP	SIDDHESWAR BAUG
	WP(C)/11822/2022		
180	6172/2022	APARNA SAMAL-MP	UPENDRA KUMAR SAMAL
	WP(C)/6723/2020		
181	6173/2022	APARNA SAMAL-MP	UPENDRA KUMAR SAMAL
	WP(C)/6723/2020		
182	6174/2022	BRAJA MOHAN GIRI-MP	M/S.PRAFULLA KUMAR RATH
	WP(C)/7309/2018		
183	6175/2022	ANTARYAMY BEHERA-MP	SASMITA NAYAK
	WP(C)/11830/2022		

184	6176/2022 WP(C)/11832/2022	SHRIKRUSHNA SAHAYA BEHERA-MP	UMESH CHANDRA PATNAIK
185	6177/2022 WP(C)/11833/2022	SHIBASIS TRIPATHY-MP	MOHIT AGARWAL
186	6178/2022 WP(C)/7554/2021	PRASANNA KUMAR SATAPATHY-MP	SESHADEV DASH
187	6179/2022 WP(C)/41181/2021	M/S BIJAYA SHANKAR MILLS PVT. LTD.-MP	AMAR KUMAR MOHANTY
188	6180/2022 WP(C)/11844/2022	SUSMITA PATNAIK-MP	BIBHU PRASAD DAS
189	6181/2022 WP(C)/31194/2020	MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVASHRAM	M/S. KARUNAKAR RATH, P.PANDA
190	6182/2022 WP(C)/11855/2022	CONSORTIUM OF THERMPOPAD PVT. LTD. AND THERMO SYSTEMS	M/S. SUPRIYA DASH HYDERABAD-MP
191	6183/2022 WP(C)/11858/2022	TAPAS RANJAN CHAMPATIRAY-MP	GYANARANJAN SETHI
192	6184/2022 WP(C)/11859/2022	ASISH PADHI-MP	PRASANTA KUMAR PANDA
193	6185/2022 WP(C)/10371/2022	BISWANATH HATI-MP	BINAYA KUMAR MOHANTY
194	6186/2022 WP(C)/11863/2022	SUNIL KUMAR ROUT-MP	PRAFULLA KUMAR MOHAPATRA
195	6187/2022 WP(C)/11866/2022	ARATI BUDEK-MP	SATYA SHIVA DASH
196	6188/2022 WP(C)/11871/2022	BIKRAM KUMAR BEHERA-MP	PRAFULLA KUMAR MOHAPATRA
197	6189/2022 WP(C)/11873/2022	ASHOK KUMAR PATTNAIK-MP	BYOMOKESH SAHOO
198	6190/2022 WP(C)/11879/2022	TRUPTIMAYEE PARIDA-MP	S.RATH
199	6191/2022 WP(C)/11880/2022	BIDYU LATA BISWAL-MP	DIBYARANJAN BEHERA
200	6192/2022 WP(C)/11881/2022	SACHIKANTA MOHAPATRA-MP	DEEPALI MAHAPATRA
201	6193/2022 WP(C)/11882/2022	PRATAP CHANDRA ROUT-MP	SATYABRATA SENAPATI
202	6194/2022 WP(C)/11883/2022	JITENDRA KUMAR DAS-MP	S.RATH
203	6195/2022 WP(C)/6177/2005	RESIDENTS ASSOCIATIO-MP	M/S.ANAND CH.SWAIN
204	6196/2022 WP(C)/11894/2022	SITANATH KABI-MP	NALINI KANTA SAHOO
205	6197/2022 WP(C)/11896/2022	SULEKHA SARIN-MP	SATYABRATA MOHANTY
206	6198/2022 WP(C)/11900/2022	RANJAN KUMAR JENA-MP	SIDHARTHA DAS
207	6199/2022 WP(C)/11899/2022	CHITRASEN PARIDA-MP	JAJATI KISHORE MOHANTY
208	6200/2022 WP(C)/11904/2022	THE MANAGEMENT, NEELACHAL HOSPITAL PVT. LTD.,	BBSRIMPPOHAN NANDA
209	6201/2022 WP(C)/11905/2022	THE MANAGEMENT, NEELACHAL HOSPITAL PVT. LTD.,	BBSRIMPPOHAN NANDA
210	6202/2022 WP(C)/11906/2022	LASYAMAYEE MOHANTA-MP	PRAFULLA KUMAR RATH
211	6203/2022 WP(C)/11907/2022	SNEHAMAYEE KISSAN-MP	PRAFULLA KUMAR RATH
212	6204/2022 WP(C)/39064/2021	SHIBA PRASAD MISHRA-MP	CHANDI PRASAD SAHANI
213	6205/2022 WP(C)/7761/2022	RABI PRADHAN-MP	
214	6206/2022 WP(C)/11909/2022	TIKIRANI SETHI-MP	BASANTA KUMAR BARIK
215	6207/2022	SAUDAMINI DASH-MP	PRAFULLA KUMAR RATH

216	WP(C)/11910/2022 6208/2022	SUNAJHARIO TOPPO-MP	RAMDAS ACHARY
217	WP(C)/11912/2022 6209/2022	JAGAT MOHAN MOHANTY-MP	NIRANJAN LENKA
218	WP(C)/11915/2022 6210/2022	MANAGEMENT OF C.B.I.-MP	
219	WP(C)/18057/2008 6211/2022	SITARAM ROY-MP	PRAFULLA KUMAR RATH
220	WP(C)/11916/2022 6212/2022	NARAYANA SAHOO-MP	PRAFULLA KUMAR RATH
221	WP(C)/11922/2022 6213/2022	SRIDHAR DAS-MP	ASMIYA RANJAN MAJHI
222	WP(C)/11924/2022 6214/2022	DR.MADHUSMITA DHUPAL-MP	BIGYAN KUMAR SHARMA
223	WP(C)/11926/2022 6215/2022	NIHAR RANJAN PANDA-MP	TANMAY MISHRA
224	WP(C)/11925/2022 6216/2022	PARTHA SARATHI MANDHATA-MP	SUSANTA SEKHAR MOHAPATRA
225	WP(C)/11927/2022 6217/2022	SANTOSH KUMAR MISHRA-MP	TANMAY MISHRA
226	WP(C)/11928/2022 6218/2022	BISHOWJIT BAL-MP	MANOJ KUMAR MOHANTY
227	WP(C)/11929/2022 6219/2022	MINATI TRIPATHY-MP	MANOJ KUMAR MOHANTY
228	WP(C)/11931/2022 6220/2022	NEELACHAL ISPATA BISTHAPITA PARIVAR TRUST-MP	DAYANANDA MOHAPATRA
229	WP(C)/20529/2021 6221/2022	SANGRAM KESHARI MOHANTY-MP	LALITENDU MISHRA
230	WP(C)/38950/2021 6222/2022	RUPARASHMI BEHERA-MP	MANOJ KUMAR MOHANTY
231	WP(C)/11933/2022 6223/2022	MANAS RANJAN DEO-MP	KRISHNA CHANDRA SAHU
232	WP(C)/11936/2022 6224/2022	RUPARASHMI BEHERA-MP	MANOJ KUMAR MOHANTY
233	WP(C)/11933/2022 6225/2022	POURNMASI ACHARYA-MP	NEPOLEON SAHANI
234	WP(C)/11940/2022 6226/2022	RAJDHANI SYSTEMS ABD ESTATES PVT. LTD.,BBSR-MP	AMITAV BAGCHI
235	WP(C)/11942/2022 6227/2022	ASHISH KUMAR-MP	SASWAT DAS
236	WP(C)/34400/2021 6228/2022	TATA STEEL BSL LTD-MP	M/S.SARADA P.SARANGI
237	WP(C)/2914/2019 6229/2022	VRINDA RESOURCES PVT. LTD.-MP	SASWAT KUMAR ACHARYA
238	WP(C)/11943/2022 6230/2022	MUKTADIR KHAN-MP	AKSHAYA KUMAR DORA
239	WP(C)/11945/2022 6231/2022	PRADEEP KUMAR PRADHAN-MP	M/S.SHAKTI DATTA TRIPATHY
240	WP(C)/12356/2018 6232/2022	RESHMA BEGUM-MP	AKSHAYA KUMAR DORA
241	WP(C)/11946/2022 6233/2022	YASMIN PARWEEN-MP	AKSHAYA KUMAR DORA
242	WP(C)/11947/2022 6234/2022	TRILOCHAN NAYAK-MP	
243	WP(C)/7660/2012 6235/2022	KALYANI SAHOO-MP	PRAVAT RANJAN DASH
244	WP(C)/11949/2022 6236/2022	TIC TOK SKILL GAMES PVT.LTD.-MP	AKHIL ANAND
245	WP(C)/34338/2021 6237/2022	SANTOSH KUMAR RANA-MP	PRAVAT RANJAN DASH
246	WP(C)/11950/2022 6238/2022	SUNITA AGARWAL-MP	PRANAB KUMAR GHOSE
	WP(C)/1418/2022		

247	6239/2022 WP(C)/11951/2022	SIBA PRASAD BEHERA-MP	PRAVAT RANJAN DASH
248	6240/2022 WP(C)/22541/2020	KALI CHARAN PANIGRAHY-MP	LALIT KUMAR MAHARANA
249	6241/2022 WP(C)/8139/2007	MOHAMMAD SHA-MP	SOUMYA MISHRA
250	6242/2022 WP(C)/11952/2022	PRIYADARSINI PANDA-MP	PRAVAT RANJAN DASH
251	6243/2022 WP(C)/22541/2020	KALI CHARAN PANIGRAHY-MP	ADITYA KUMAR MOHAPATRA
252	6244/2022 WP(C)/8139/2007	MOHAMMAD SHA-MP	SOUMYA MISHRA
253	6245/2022 WP(C)/11954/2022	KHITISH KUMAR SAMAL-MP	PRAVAT RANJAN DASH
254	6246/2022 WP(C)/11955/2022	PRATARASHMI LAL-MP	PRAVAT RANJAN DASH
255	6247/2022 WP(C)/8139/2007	MOHAMMAD SHA-MP	M/S.SAMIR KU.MISHRA
256	6248/2022 WP(C)/8222/2015	ANITA PANDEY-MP	M/S.SUSANTA KUMAR DASH
257	6249/2022 WP(C)/30991/2021	SRIKANTA KUMAR JENA-MP	SURYA NARAYAN PATNAIK
258	6250/2022 WP(C)/11958/2022	SMITAPRAJNA SAHOO-MP	S.K.SAMAL
259	6251/2022 WP(C)/11959/2022	SULU BEHERA-MP	PRAVAT RANJAN DASH
260	6252/2022 WP(C)/11960/2022	BAIGANIKA ROUT-MP	PRAVAT RANJAN DASH
261	6253/2022 WP(C)/413/2022	ASHOK KUMAR BOSE-MP	NIRA SUNDAR PANDA
262	6254/2022 WP(C)/29228/2021	SANTOSH KUMAR PUROHIT-MP	PRADEEP KUMAR MAHAPATRA
263	6255/2022 WP(C)/11962/2022	MONALISHA PADHY-MP	PRAVAT RANJAN DASH
264	6256/2022 WP(C)/11957/2022	ALL ODISHA (SPCA) EMPLOYEES ASSOCIATION-MP	DILIP KUMAR SAHU
265	6257/2022 WP(C)/11957/2022	ALL ODISHA (SPCA) EMPLOYEES ASSOCIATION-MP	DILIP KUMAR SAHU
266	6258/2022 WP(C)/11961/2022	SUBHASHRI DHAL-MP	PRAVAT RANJAN DASH
267	6259/2022 WP(C)/11963/2022	KSHIROD KUMAR SAHOO-MP	SHASHI BHUSAN JENA
268	6260/2022 WP(C)/11966/2022	SUSANTA KUMAR MOHARANA-MP	SHASHI BHUSAN JENA
269	6261/2022 WP(C)/11965/2022	BISWAJIT BEHERA-MP	PRAVAT RANJAN DASH
270	6262/2022 WP(C)/11969/2022	SUSHANTA KUMAR PRADHAN-MP	PRAVAT RANJAN DASH
271	6263/2022 WP(C)/11971/2022	MANORAMA SWAIN-MP	TUSAR KUMAR MISHRA
272	6264/2022 WP(C)/11973/2022	MANTU HEMBRAM-MP	SADAYA LAXMI PATNAIK
273	6265/2022 WP(C)/11975/2022	PRADEEP KUMAR NAIK-MP	SUDARSAN BEHERA